

ORISSA HIGH COURT

FILING REPORT AS ON :12/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-ADMLS/6257/2024 ADMLS/1/2024	PARADIP INTERNATIONAL CARGO TERMINAL PVT.LTD. VS M.V. DEBI	SATYA SMRUTI MOHANTY VS	// 0 //
2	D-BLAPL/4407/2024	SHANTILATA NATH VS STATE OF ODISHA	APARESH BHOI VS	MANGALA BAG /355 /2023 0 //
3	D-BLAPL/4411/2024	BABUL BEHERA VS STATE OF ODISHA	OM PRAKASH SARAN VS	// 0 //
4	D-BLAPL/4412/2024	JALIL KHAN VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	BALIPATNA /421 /2023 0 //
5	D-BLAPL/4417/2024	TANKADHAR GOPAL VS STATE OF ODISHA	PVS NANAJI ACHARY VS	CHANDAHANDI /18 /2023 0 //
6	D-BLAPL/4421/2024	SK. SABJAN VS STATE OF ODISHA	KUMAR KASHYAP VS	SPL.TASK FORCE /21 /2021 0 //
7	D-BLAPL/4423/2024	KANHA GOCHHAYAT VS STATE OF ODISHA	DEEPAK KU SAHOO VS	/ /0 0 //
8	D-BLAPL/4430/2024	KAILASH HARIJAN @ SURAJ VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /19 /2024 0 //
9	D-BLAPL/4431/2024	DHABA KHARA @ DHOBA KHARA VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /230 /2023 0 //
10	D-BLAPL/4433/2024	MANTU SAHU VS STATE OF ODISHA	SATYABRATA PANDA VS	/ /0 0 //
11	D-BLAPL/4435/2024	KAILASH BEHERA VS STATE OF ODISHA	SATYABRATA PANDA VS	/ /0 0 //

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12	D-BLAPL/4437/2024	DILLIP KUMAR SAHOO VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	RENGALI DAM SITE /104 /2021 () //
13	D-BLAPL/4439/2024	BAISHNAB MANSETH VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /22 /2023 () //
14	D-BLAPL/4440/2024	SUNIL DIGAL VS STATE OF ODISHA	MAHES DAS VS	/ /0 () //
15	D-BLAPL/4441/2024	NARA @ NARAYAN SETH VS STATE OF ODISHA	JAGABANDHU SAHU VS	LOISINGHA(BOLANGIR) /188 /2009 () //
16	D-BLAPL/4446/2024	AJAY KUMAR LENKA @ TUNA VS STATE OF ODISHA	GURUPRASAD BEHERA VS	SAHADEV KHUNTA /449 /2023 () //
17	D-BLAPL/4447/2024	SK. MAHASIN @ SEKH MAHASIN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 () //
18	D-BLAPL/4453/2024	BRUNDABANA MEENAKA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	BOLANGIR TOWN /45 /2024 () //
19	D-BLAPL/4455/2024	ASHOK BARAD VS STATE OF ODISHA	HEMANTA KUMAR MUND VS	NIRAKARPUR /3 /2015 () //
20	D-BLAPL/4458/2024	SUNKARI KARENNA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PARLAKHEMUNDI /15 /2024 () //
21	D-BLAPL/4462/2024	KARTIK CHANDRA SAHU @ SAHOO VS STATE OF ODISHA	GURUPRASAD BEHERA VS	/ / () //
22	D-BLAPL/4474/2024	SASHIKANTA MALIK @ SASIKANTA MALIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHANTAPADA /305 /2020 () //
23	D-BLAPL/4476/2024	SANDEEP SINGH	SUBRATA PANDA	BARBIL /244 /2023

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		VS	VS	()
		STATE OF ODISHA		//
24	D-BLAPL/4478/2024	RAMESH CHANDRA SAHOO @ SAHU	M BALAJI RAO	KORAPUT VIGILANCE /38 /2015
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
25	D-BLAPL/4481/2024	MIHIR KUMAR MOHANTA	JUGAL KISHORE PANDA	BETNOTI /386 /2023
		VS	VS	()
		STATE OF ODISHA		//
26	D-BLAPL/4482/2024	PINTU KUMAR DAS	SAROJ KUMAR DASH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
27	D-BLAPL/4487/2024	NARADA KANHAR	AMULYA RATNA PANDA	GOCHHAPADA /40 /2022
		VS	VS	()
		STATE OF ODISHA		//
28	D-BLAPL/4491/2024	RAJENDRA BAG @ JHUNU	PRASANTA KUMAR ROUTRAY	NAWAPARA /82 /2019
		VS	VS	()
		STATE OF ODISHA		//
29	D-BLAPL/4492/2024	RAJ KISHOR PANDA	PRASANTA KUMAR ROUTRAY	AINTHAPALI /513 /2023
		VS	VS	()
		STATE OF ODISHA		//
30	D-BLAPL/4498/2024	BHARADWAJA KHATUA	LALITENDU BHUYAN	/ /0
		VS	VS	()
		STATE OF ODISHA		//
31	D-BLAPL/4500/2024	MALGAM CHANTI	TUKUNA KUMAR MISHRA	PARLAKHEMUNDI /363 /2023
		VS	VS	()
		STATE OF ODISHA		//
32	D-BLAPL/4506/2024	LUKESWAR GARDIA	RABI NARAYAN MOHANTY	KATARBAGA /141 /2019
		VS	VS	()
		STATE OF ODISHA		//
33	D-BLAPL/4508/2024	SANJAYA KUMAR NAYAK	MANAS RANJAN DHAL	DARGHA BAZAR /90 /2023
		VS	VS	()
		STATE OF ODISHA		//
34	D-BLAPL/4513/2024	JAGANNATH KHARA	PRASANTA KUMAR NANDA	MATHILI /75 /2022
		VS	VS	()

ORISSA HIGH COURT

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35	D-BLAPL/4514/2024	STATE OF ODISHA SAJRUL HUSSAIN VS	MANAS KUMAR CHAND VS	// KEONJHAR TOWN /119 /2023 ()
36	D-BLAPL/4515/2024	STATE OF ODISHA PYAREJAAN ANSARI @ MD SAMIR VS	MANAS KUMAR CHAND VS	// KEONJHAR TOWN /119 /2023 ()
37	D-BLAPL/4517/2024	STATE OF ODISHA PAPU@ HEMANANDA MODI VS	RAMESH CHANDRA MAHARANA VS	// KANDARPUR /171 /2023 ()
38	D-BLAPL/4519/2024	STATE OF ODISHA BATIA @ BRUNDABAN SAHU VS	JAJATI KISHORE MOHANTY VS	// KUNDHEIGOLA /42 /2024 ()
39	D-BLAPL/4520/2024	STATE OF ODISHA RAMESH CHANDRA SAHOO@SAHU VS	M BALAJI RAO VS	// KORAPUT VIGILANCE /16 /2015 ()
40	D-BLAPL/4522/2024	STATE OF ODISHA(VIG.) RABINDRA JENA VS	SAROJ BARIK VS	// BASTA /211 /2023 ()
41	D-BLAPL/4523/2024	STATE OF ODISHA PANKAJ NAYAK @ NAIK VS	SUDEEP KUMAR SARANGI VS	// KUTRA /9 /2020 ()
42	D-BLAPL/4525/2024	STATE OF ODISHA MANTU BARIK VS	JUGALA KISHORE PANDA VS	// BOUDH /330 /2023 ()
43	D-BLAPL/4534/2024	STATE OF ODISHA SANTOSH ROURAY VS	AMLAN SHAKTI PAUL VS	// KHURDA MODEL /16 /2024 ()
44	D-BLAPL/4537/2024	STATE OF ODISHA TUSAR KANSAR @ BHABANI @ TUSAR KANSA VS	JNYANANANDA PANDA VS	// BURLA /28 /2024 ()
45	D-BLAPL/4539/2024	STATE OF ODISHA SARBANA VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	// JEYPURE SADAR /151 /2020 () //

ORISSA HIGH COURT

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46	D-BLAPL/4549/2024	RAMESH MASARA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	N.T.P.C. /17 /2021 0 //
47	D-BLAPL/4554/2024	PRAMOD KUMAR SAMAL @ BABAN VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-19 /10 /2023 0 //
48	D-BLAPL/4570/2024	SANDEEP TIGGA VS STATE OF ODISHA	ANITA DASH VS	BANDOMUNDA /86 /2016 0 //
49	D-CMP/6311/2024	PRAMOTH KUMAR RATH VS PRASANNA KUMAR RATH	DINESH KUMAR MOHANTY VS	// 0 //
50	D-CMP/6380/2024	MOCHIALA MANGA VS DHANMATI BHUE	ACHYUTA NANDA ROUSTRAY VS	// 0 //
51	D-CMP/6385/2024	BARADAKANTA PATRA VS SATYABHAMA PATRA	ANJAN KUMAR BISWAL VS	// 0 //
52	D-CMP/6396/2024	M/S. NATIONAL MOTORS, BALASORE VS CLASS AGRICULTURAL MACHINERY PVT. LTD., BANGALORE	SUSANTA KUMAR DASH VS	// 0 //
53	D-CMP/6413/2024	THE NATIONAL HIGHWAYS AUTHORITY OF INDIA, NEW DELHI VS DILLIP KUMAR PATI	UMESH CHANDRA MOHANTY VS	// 0 //
54	D-CMP/6446/2024	BIJAN KUMAR PANDA VS SANTILATA PANDA	AMIT PRASAD BOSE VS	// 0 //
55	D-CMP/6457/2024	GIRIJANANDA NAYAK VS SAHAJANANDA NAYAK	DWARIKA PRASAD MOHANTY VS	// 0 //
56	D-CMP/6465/2024	BIJAY KUMAR SATPATHY VS HARIHARA DAS	DWARIKA PRASAD MOHANTY VS	// 0 //
57	D-CMP/6473/2024	ASISH KUMAR NAYAK	SWAYAMJIT ROUT	//

ORISSA HIGH COURT

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		VS	VS	0
58	D-CMP/6485/2024	CHAMPAKLATA NAYAK BAINETRI KONHAR	LAXMAN PRADHAN	//
		VS	VS	0
59	D-CONTC/6260/2024	SASMITA PRADHAN JATINDRA KUMAR PANDA	ADV.	//
		VS	VS	0
60	D-CONTC/6261/2024	ASWATHY S., I.A.S. SEBANANDA PADHAN	ADV.	//
		VS	VS	0
61	D-CONTC/6270/2024	ASWATHY S., I.A.S. CHANDRA SEKHAR PANDA	ADV.	//
		VS	VS	0
62	D-CONTC/6272/2024	SATYABRATA SAHOO, I.A.S. RANJIT MISHRA	ADV.	//
		VS	VS	0
63	D-CONTC/6275/2024	BHABANI SHANKAR CHAINI, I.A.S. GOPAL CHARAN PRUSTY	ADV.	//
		VS	VS	0
64	D-CONTC/6276/2024	S ASWATHY, I.A.S. RATIRANJAN SAHOO	ADV.	//
		VS	VS	0
65	D-CONTC/6281/2024	DEO RANJAN KUMAR SINGH, I.A.S. RASHMI RANJAN NAYAK	PRADEEP KUMAR DAS	//
		VS	VS	0
66	D-CONTC/6289/2024	ARABINDA KUMAR PADHEE, I.A.S. BISHNUPADA MARENDY	ADV.	//
		VS	VS	0
67	D-CONTC/6300/2024	ARABINDA KUMARF PADHEE, IAS UDAYANATH PRADHAN	ADV.	//
		VS	VS	0
68	D-CONTC/6302/2024	SATYABRATA SAHU, COMMISSIONER CUM SECY., R AND D.M. DEPTT. PRAMOD KUMAR PATEL	ADV.	//
		VS	VS	0

ORISSA HIGH COURT

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		ANU GARG, PRINCIPAL SECY. TO GOVT., WATER RESOURCES DEPT.		//
69	D-CONTC/6304/2024	ASHOKA KUMAR MOHAPATRA	ADV.	//
		VS	VS	0
		ASWASTHY.S., SECY. TO GOVT., SCHOOL AND MASS EDUCATION DEPT.		//
70	D-CONTC/6305/2024	TRIPATI MISHRA	SANJIB MOHANTY	//
		VS	VS	0
		DIBYA JYOTI PARIDA, IAS		//
71	D-CONTC/6306/2024	GHASI RAM SATAPATHY	ADV.	//
		VS	VS	0
		ANU GARG, PRINCIPAL SECY. TO GOVT., WATER RESOURCES DEPT.		//
72	D-CONTC/6310/2024	RAJKISHORE SAHU	MANOJ KUMAR PANDA	//
		VS	VS	0
		SANJAYA KUMAR SWAIN (IFS)		//
73	D-CONTC/6317/2024	RATAN CHAND SENAPATY	ADV.	//
		VS	VS	0
		ASWATHI S., I.A.S.		//
74	D-CONTC/6319/2024	CHITTA RANJAN MOHANTY	ADV.	//
		VS	VS	0
		ANU GARG, I.A.S.		//
75	D-CONTC/6326/2024	BASANTA KUMAR BEHERA	ADV.	//
		VS	VS	0
		USHA PADHI, I.A.S.		//
76	D-CONTC/6328/2024	RAJKISHOR SAHU	JANAKI KANTA MAHAPATRA	//
		VS	VS	0
		P. ANVESHA REDDY, I.A.S.		//
77	D-CONTC/6332/2024	MAHESWAR NAYAK	NEELAKANTHA PANDA	//
		VS	VS	0
		ANU GARG, I.A.S.		//
78	D-CONTC/6343/2024	ABDUL QUASIM KHAN	ADV.	//
		VS	VS	0
		ARABINDA AGRAWAL, SECY. TO GOVT., HIGHER EDUCATION DEPT.		//
79	D-CONTC/6346/2024	DHIREN CHANDRA GIRI	ADV.	//
		VS	VS	0
		ARABINDA AGRAWAL, SECY. TO GOVT., HIGHER EDUCATION DEPT.		//

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80	D-CONTC/6348/2024	PURNA CHANDRA JENA VS ARABINDA AGRAWAL, SECY. TO GOVT., HIGHER EDUCATION DEPT.	ADV. VS	// 0 //
81	D-CONTC/6351/2024	JATISH CHANDRA MOHAPATRA VS ARABINDA AGRAWAL, SECY. TO GOVT., HIGHER EDUCATION DEPT.	ADV. VS	// 0 //
82	D-CONTC/6353/2024	PURNA CHANDRA SETHI VS ARABINDA AGRAWAL, SECY. TO GOVT., HIGHER EDUCATION DEPT.	ADV. VS	// 0 //
83	D-CONTC/6354/2024	CHITTARANJAN SAHU VS ARABINDA AGRAWAL, SECY. TO GOVT., HIGHER EDUCATION DEPT.	ADV. VS	// 0 //
84	D-CONTC/6355/2024	GOKUL KHALKO VS RUPA NARAYAN DASH, DIRECTOR,TREASURIES AND INSPECTION, ODISHA	ADV. VS	// 0 //
85	D-CONTC/6368/2024	KARANA NAIK VS G. MATHI VATHANAN, I.A.S.	ADV. VS	// 0 //
86	D-CONTC/6374/2024	BISWANATH BEURA VS SUSHIL KUMAR LOHANI, I.A.S.	ADV. VS	// 0 //
87	D-CONTC/6379/2024	NIRANJAN PATRA VS SATYABRATA SAHU, IAS	ADV. VS	// 0 //
88	D-CONTC/6382/2024	BASANTA KUSUM VS SATYABRATA SAHU, IAS	ADV. VS	// 0 //
89	D-CONTC/6395/2024	PRADIPTA KUMAR DAS VS PRADEEP DANG, REGISTRAR, VSSUT, BURLA, SAMBALPUR	SUSANTA KUMAR DASH VS	// 0 //
90	D-CONTC/6399/2024	SURENDRA NATH SWAIN VS ASWATHY. S, I.A.S.	ADV. VS	// 0 //
91	D-CONTC/6401/2024	RAMAKANTA RAUL	ADV.	//

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		VS	VS	0
92	D-CONTC/6403/2024	ASWATHY. S, I.A.S. AJAYA KUMAR SAHOO	ADV.	//
		VS	VS	0
93	D-CONTC/6404/2024	ASWATHY. S, I.A.S. SUKANTA BISWAL	ADV.	//
		VS	VS	0
94	D-CONTC/6408/2024	ASWATHY S., IAS SATYA PRAKASH SAHOO	ADV.	//
		VS	VS	0
95	D-CONTC/6426/2024	ANU GARG, ADDL. CHIEF SECY., WATER RESOURCES DEPTT. DHANIRAM SOREN	ADV.	//
		VS	VS	0
96	D-CONTC/6427/2024	ROOPA ROSHAN SAHOO, I.A.S. SRIDHAR BHUYAN	ADV.	//
		VS	VS	0
97	D-CONTC/6432/2024	ASWATHY S, I.A.S. SRIDHAR BISWAL	ADV.	//
		VS	VS	0
98	D-CONTC/6458/2024	ARAVIND AGRAWAL, I.A.S. NANDA KISHORE PARIDA	ADV.	//
		VS	VS	0
99	D-CRLA/4429/2024	PROF. SRI PRABHAT KUMAR ROUL, V.C.,O.U.A.T SANJU @ ABHI @ ABRAHAM HARJAN	ARIJEET MISHRA	KOTPAD /127 /2017
		VS	VS	0
100	D-CRLA/4471/2024	STATE OF ODISHA SUKAN @ SUKADEV PADHI	SUBRATA PANDA	TIHIDI /74 /2020
		VS	VS	0
101	D-CRLA/4486/2024	STATE OF ODISHA AKSHYA BISWAL	BYOMOKESH SAHOO	JAMANKIRA /4 /2013
		VS	VS	0
102	D-CRLA/4536/2024	STATE OF ODISHA ANANDA CHANDRA SAHU	SATYABRATA PANDA	SAMBALPUR VIGILANCE /51 /2008
		VS	VS	0

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103	D-CRLA/4569/2024	STATE OF ODISHA(VIG.) JITU NAYAK VS	DIPTI RANJAN SWAIN VS	// / /0 ()
104	D-CRLA/4572/2024	STATE OF ODISHA SAGU SINGH VS	DALIRANI BEHURAY VS	// SARAT /49 /2019 ()
105	D-CRLA/4573/2024	STATE OF ODISHA DAMA MUDULI @ PARAJA VS	SANGRAM KESHARI ROUT VS	// BORIGUMMA /161 /2019 ()
106	D-CRLMA/4418/2024	STATE OF ODISHA MATHURA NATH BEHERA @ MATHURA BEHERA VS	RAMANI KANTA PATTANAIAK VS	// FATEGARH /163 /2018 ()
107	D-CRLMA/4438/2024	STATE OF ODISHA SUNIL KUMAR PRADHAN VS	PARTHA SARATHI NAYAK VS	// COLLIERY /8 /2021 ()
108	D-CRLMC/4408/2024 CRLMC/397/2024	STATE OF ODISHA PRATIMA BISOYI@BISHOI VS	BIPLABA P.B. BHALI VS	// BAMUNIGAM /121 /2023 ASSISTANT SESSIONS JUDGE,BALLIGUDA(Kandh ST/0000063/2023
109	D-CRLMC/4409/2024 CRLMC/392/2024	STATE OF ODISHA BAPUNI BEHERA VS	TRILOCHAN NANDA VS	ITAMATI /7 /2020 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH(Nayagarh) GR/0000046/2020
110	D-CRLMC/4424/2024	STATE OF ODISHA LALA @ SUSANTA @ BIKAS BARIK VS	PITAMBAR JENA VS	BARIA /5 /2009 ()
111	D-CRLMC/4425/2024	STATE OF ODISHA PRADEEP CHALAN VS	SHYAM SUNDAR CHHUALSINGH VS	// KHARIAR /201 /2016 ()
112	D-CRLMC/4436/2024	STATE OF ODISHA SASUPILLI SHIVAMANI @ S.SIVAMANI VS	S.S.RAY (2) VS	// KASINAGAR /122 /2020 ()
113	D-CRLMC/4456/2024	STATE OF ODISHA PRAMOD KUMAR NAYAK @ KOKO VS STATE OF ODISHA	BASUDEV PUJARI VS	// KABISURYANAGAR (KODALA) /67 /2016 ()

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114	D-CRLMC/4460/2024	BALARAM TARAI VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	DHARMASALA /256 /2022 () //
115	D-CRLMC/4465/2024	TUSHAR MOHANTY VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	BHADRAK RURAL /142 /2021 () //
116	D-CRLMC/4468/2024	BISHNU CHARAN BHUTIA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	MOTANGA /201 /2022 () //
117	D-CRLMC/4469/2024	BISWAJIT MALLIK VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	DERABIS /135 /2022 () //
118	D-CRLMC/4472/2024	NATU @ SK. ABDUL SALIM VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	SPL.TASK FORCE /9 /2018 () //
119	D-CRLMC/4473/2024	CHATURBHUJA DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PHIRINGIA /114 /2016 () //
120	D-CRLMC/4483/2024	SILU @ SANDIP SENAPATI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /283 /2023 () //
121	D-CRLMC/4497/2024	BASANTA SUNA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	NARLA /143 /2015 () //
122	D-CRLMC/4501/2024	LOKNATH BARIK @ MUNA VS STATE OF ODISHA	BIBHUT BHUSAN NANDA VS	CUTTACK SADAR /182 /2022 () //
123	D-CRLMC/4518/2024	MANAS NAYAK VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	CAPITAL P.S. /449 /2017 () //
124	D-CRLMC/4524/2024	SILU @ SANTANU KUMAR MALLICK VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	TOMANDO /45 /2017 () //
125	D-CRLMC/4528/2024	M. JAGA RAO	JNYANANANDA PANDA	BHANJANAGAR /163 /2014

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		STATE OF ODISHA		//
126	D-CRLMC/4546/2024	MUNA @ MANOJ KUMAR KANDI	DURGA PRASANNA MISHRA	SALIPUR /14 /2021
		VS	VS	()
		STATE OF ODISHA		//
127	D-CRLMC/4550/2024	SHASHANK AGRAWAL	PITAMBAR ACHARYA	CHANDAPUR /79 /2023
		VS	VS	()
		STATE OF ODISHA		//
128	D-CRLMC/4552/2024	JAMIR KHAN	ASHOK DAS	GOPALPUR /70 /2015
		VS	VS	()
		STATE OF ODISHA		//
129	D-CRLMC/4557/2024	PRAVAT@ RANJAN DEHURY	RAJALAXMI BISWAL	BANARAPAL /38 /2017
		VS	VS	()
		STATE OF ODISHA		//
130	D-CRLMC/4559/2024	MOHAMMAD JILLUR @ MD. JILLUR	BIBHU PRASAD MOHANTY	PIPLI /178 /1999
		VS	VS	()
		STATE OF ODISHA		//
131	D-CRLMC/4563/2024	SANJAY@ SANJAYA KUMAR NAYAK	PRAVASH CHANDRA JENA	BARKOTE /213 /2018
		VS	VS	()
		STATE OF ODISHA		//
132	D-CRLMC/4565/2024	RAMA CHANDRA TRIPATHY @ RAM TRIPATHY	LAXMINARAYAN PATEL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
133	D-CRLMC/4571/2024	KAILASH BEHERA	ARUN KUMAR DAS	GANIA /57 /2021
		VS	VS	()
		STATE OF ODISHA		//
134	D-CRLMP/4444/2024	GANGADHAR JENA	BITAS KUMAR SWAIN	/ /0
		VS	VS	()
		STATE OF ODISHA		//
135	D-CRLMP/4480/2024	TAPOI BHOLA	JAJATI KESHARI KHUNTIA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
136	D-CRLMP/4490/2024	SISIR KUMAR MALLICK	BRAJA MOHAN SARANGI	/ /0
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :12/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	D-CRLMP/4510/2024	STATE OF ODISHA JUBLEE JAYASHREE BAGH VS	ALOK KUMAR PANDA VS	// /0 0
138	D-CRLMP/4527/2024	STATE OF ODISHA CHANDAN SAHU VS	AMITAV TRIPATHY VS	// /0 0
139	D-CRLMP/4529/2024	STATE OF ODISHA SUSMITA MISHRA VS	SUJIT KUMAR SAHU VS	// /0 0
140	D-CRLMP/4535/2024	STATE OF ODISHA SARAT BEHERA VS	ANIRUDHA DAS VS	// /0 0
141	D-CRLMP/4540/2024	STATE OF ODISHA SATYAJIT SENAPATI VS	DURGA PRASANNA MISHRA VS	// /0 0
142	D-CRLMP/4564/2024	STATE OF ODISHA RASHMITA BALIYARSINGH VS	KABIRAJ PRADHAN VS	// /0 0
143	D-CRLREV/4419/2024	STATE OF ODISHA PRAVASH CHANDRA SAHU VS	SAMARENDRA MOHANTY VS	// /0 0
144	D-CRLREV/4489/2024	STATE OF ODISHA ROSHAN BHOI VS	MAHENDRA KUMAR PANCHABIHAR VS	// /0 0
145	D-CRLREV/4504/2024	STATE OF ODISHA KRUSHNA SAGAR VS	TARINI PANIGRAHI VS	// /0 0
146	D-CRLREV/4516/2024	STATE OF ODISHA BISHNU CHARAN DAS VS	DURGA PRASAD SWAIN VS	// /0 0
147	D-CRLREV/4544/2024	STATE OF ODISHA KHIROD CHANDRA DALAI @ DOLAI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// /0 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :12/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	D-CRLREV/4545/2024	PURNA CHANDRA HARIJAN VS STATE OF ODISHA	ANIRUDHA DAS VS	KODINGA /199 /2023 0 //
149	D-CRLREV/4566/2024	GAUTAM KUMAR V.K. BURRA VS SHAIK GOUSIA BEGUM	LINGARAJ SARANGI VS	JATNI P.S. /615 /2021 0 //
150	D-CRLREV/4568/2024	BISHNU PATNAIK VS STATE OF ODISHA	LAXMAN PRADHAN VS	//0 0 //
151	D-FAO/6309/2024	D.M., NEW INDIA ASSURANCE CO.LTD., BBSR VS ANIL KUMAR SAHOO	PRASANTA KUMAR MAHALI VS	// 0 //
152	D-FAO/6314/2024	DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO.LTD., BBSR VS KHAGESWAR DAS	PRASANTA KUMAR MAHALI VS	// 0 //
153	D-FAO/6316/2024	REGIONAL MANAGER, NEW INDIA ASSURANCE CO.LTD., BBSR VS CHANDRAMANI MALLIK	PRASANTA KUMAR MAHALI VS	// 0 //
154	D-FAO/6318/2024	DIVISIONAL MANAGER, NATIONAL INSURANCE CO.LTD., BBSR VS RASANANDA BARAL	PRASANTA KUMAR MAHALI VS	// 0 //
155	D-JCRLA/4461/2024 JCRLA/17/2024	RAJIB KUMAR JENA VS STATE OF ODISHA	ADV. VS	TIGIRIA /177 /2019 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) Spl/0000015/2020
156	D-JCRLA/4463/2024 JCRLA/18/2024	DAMA@AKHYA MUNDA VS STATE OF ODISHA	ADV. VS	KEONJHAR SADAR /217 /2021 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendujhar) Spl/0000051/2021
157	D-MACA/6284/2024	SHAIK ISLAM VS RADHANATH ROUT	PRADEEP KUMAR MISHRA VS	// 0 //
158	D-MACA/6287/2024	SAGARIKA SINGH VS SK. MUBARAK	PRADEEP KUMAR MISHRA VS	// 0 //
159	D-MACA/6337/2024	SOUMYA RANJAN MALIK	B.N.SAMANTARAY	//

ORISSA HIGH COURT

FILING REPORT AS ON :12/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	D-MACA/6341/2024	KASINATH PANDA ANUSHREE DAS	B.N.SAMANTARAY	//
		VS	VS	0
161	D-MACA/6394/2024	KASINATH PANDA JHADU BHOI	SJ.UMESH PRASAD MISHRA	//
		VS	VS	0
162	D-MACA/6437/2024	SIBA SANKAR PATRA MAGMA HDI GENERAL INSURANCE COMPANY LTD.	G.P.DUTTA	//
		VS	VS	0
163	D-MACA/6439/2024	LALITA RAMPURIA MAGMA HDI GENERAL INSURANCE CO.LTD.	G.P.DUTTA	//
		VS	VS	0
164	D-MACA/6440/2024	HARIBANDHU TALIA B.M., MAGMA HDI G.I.CO. LTD.	G.P.DUTTA	//
		VS	VS	0
165	D-MACA/6451/2024	JYOSHNA RANI NAYAK MAGMA HDI GENERAL INSURANCE CO.LTD.	G.P.DUTTA	//
		VS	VS	0
166	D-MACA/6461/2024	GITA SAHU GIRIBALA SENAPATI	LINGARAJ SARANGI	//
		VS	VS	0
167	D-MACA/6466/2024	UMESH CHANDRA DAS BRANCH MANAGER, MAGMA HDI GENERAL INSURANCE COMPANY LTD., ROURKEE	G.P.DUTTA	//
		VS	VS	0
168	D-MACA/6478/2024	NIMANTI KANDAY BRANCH MANAGER, MAGMA HDI GENERAL INSURANCE COMPANY LTD., ROURKEE	G.P.DUTTA	//
		VS	VS	0
169	D-MACA/6491/2024	JYOTI MANJARI SAHU BRANCH MANAGER, MAGMA HDI GENERAL INSURANCE COMPANY LTD., ROURKEE	G.P.DUTTA	//
		VS	VS	0
170	D-MACA/6505/2024	RUNU SAHOO MAGMA HDI GENERAL INSURANCE CO.LTD.	G.P.DUTTA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :12/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	D-MATA/6383/2024	PITABAS TALIA SWAPNA ROUTRAY@ SAMANTARAY VS SUSANTA KUMAR SAMANTARAY	SURYAKANTA DASMOHAPATRA VS	// // 0
172	D-MATA/6493/2024	SOUAMYAMAYEE MALLICK VS SUVRAJIT DASH	PABITRA KUMAR NAYAK VS	// // 0
173	D-RPFAM/6345/2024	RITU PURNIMA POTHAL VS DEBASISH SAHOO	BALARAM NAYAK VS	// // 0
174	D-RPFAM/6356/2024	DHARMENDRA PARIDA VS ASIMA JENA	BRAJENDU KUMAR SINHA VS	// // 0
175	D-RPFAM/6434/2024	SANJAYA KUMAR PALLEI VS JYOSTNARANI PALLEI	AMITAV TRIPATHY VS	// // 0
176	D-RPFAM/6452/2024	PRASANT BISOYI VS SUCHETA PRIYADARSHINI PATRA	SAMBHU CH. NATH SHARMA VS	// // 0
177	D-RSA/6315/2024	JAYADHAR ROHIDAS VS NIRANJAN ROHIDAS	MANOJ KUMAR PANDA VS	// // 0
178	D-RVWPET/6378/2024	SHREYA ASSOCIATES, ODISHA VS STATE OF ODISHA	ADV. VS	// // 0
179	D-RVWPET/6381/2024	GAUTAM BUDHA SINGH SAMANT VS STATE OF ODISHA	ADV. VS	// // 0
180	D-TRPCRL/4562/2024	PUNA BEHERA VS SUBASH CHANDRA BEHERA	RADHE SHYAM PATRI VS	//0 // 0
181	D-WA/6263/2024	STATE OF ODISHA VS USHARANI NAYAK	AJODHYA RANJAN DASH,A.G.A VS	// // 0

ORISSA HIGH COURT

FILING REPORT AS ON :12/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	D-WA/6265/2024	STATE OF ODISHA VS AJAYA BARAL	AJODHYA RANJAN DASH,A.G.A VS	// 0 //
183	D-WA/6266/2024	STATE OF ODISHA VS AHALAYA PRADHAN	AJODHYA RANJAN DASH, A.G.A. VS	// 0 //
184	D-WA/6267/2024	STATE OF ODISHA VS SUBASH CHANDRA BARIK	SAROJ KANTA SAMAL,A.G.A VS	// 0 //
185	D-WA/6274/2024	STATE OF ODISHA VS SUBASH CHANDRA NAYAK	AJODHYA RANJAN DASH, A.G.A. VS	// 0 //
186	D-WA/6278/2024	STATE OF ODISHA VS MUKESH BAG	PUSHPARAJ BHARADWAJ,A.S.C VS	// 0 //
187	D-WA/6283/2024	THE COMMNR OF LAND RECORDS AND SETTLEMENT, ODISHA. VS KESILATA NAYAK	AJODHYA RANJAN DASH, A.G.A. VS	// 0 //
188	D-WA/6349/2024	SABITRI DEHERI VS STATE OF ODISHA	SATYA RANJAN ACHARYA VS	// 0 //
189	D-WA/6442/2024	SURENDRA KUMAR DASH VS STATE OF ODISHA	PAMI RATH, S.A. VS	// 0 //
190	D-WA/6445/2024	STATE OF ODISHA VS HEMANTA KUMAR CHHOTRAY	SAROJ KANTA SAMAL,A.G.A VS	// 0 //
191	D-WA/6488/2024	STATE OF ODISHA VS DAMBARUDHAR MAHANTA	SANGRAM KESARI JENA,A.G.A VS	// 0 //
192	D-WA/6515/2024	DIBAKAR SAHU VS KRUSHNA PRIYA BISWAL	ASHWINI KUMAR DAS VS	// 0 //
193	D-WA/6516/2024	TARINI PRASAD MOHAPATRA	BIBEKANANDA BHUYAN	//

ORISSA HIGH COURT

FILING REPORT AS ON :12/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		CUTTACK MUNICIPAL CORPORATION		//
194	D-WP(C)/6258/2024	SUDHAMANI RAIKA	ER. DEBASHISHA HOTA	//
		VS	VS	0
		CHAIRMAN, NATIONAL INSTITUTE OF OPEN SCHOOLING, UTTAR PRADESH		//
195	D-WP(C)/6259/2024	MANAS RANJAN GARANAYAK	ER. DEBASHISHA HOTA	//
		VS	VS	0
		CHAIRMAN, NATIONAL INST. OF OPEN SCHOOLING , UTTAR PRADESH		//
196	D-WP(C)/6262/2024	DIBAKAR BHOI	APARESH BHOI	//
	WP(C)/3230/2024	VS	VS	0
		THE CHIEF INFORMATION COMMISSIONER, NEW DELHI		//
197	D-WP(C)/6264/2024	SACHI KANTA PATRA	PRADIPTA KUMAR PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
198	D-WP(C)/6268/2024	DILLIP KUMAR PRADHAN	BHABANI SANKAR TRIPATHY (1)	//
	WP(C)/3216/2024	VS	VS	0
		STATE OF ODISHA		//
199	D-WP(C)/6271/2024	RITA PRIYADARSINI MOHANTY	SRINIVAS MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
200	D-WP(C)/6273/2024	HARIHAR JENA	AMBUJA BANDHU PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
201	D-WP(C)/6277/2024	DURGAMADHAB DAS	BANSHIDHAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
202	D-WP(C)/6279/2024	BABAJI CHARAN MALLICK	SATYABRATA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
203	D-WP(C)/6280/2024	BIMOD KUMAR JENA	BANSHIDHAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
204	D-WP(C)/6282/2024	RAGHUNATH SAHOO	GYANA RANJAN SETHI	//
	WP(C)/3229/2024	VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :12/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	D-WP(C)/6285/2024 WP(C)/3253/2024	STATE OF ODISHA SANTOSH KUMAR PANDA VS	GYANA RANJAN SETHI VS	// // 0
206	D-WP(C)/6286/2024	STATE OF ODISHA PRATAP CHANDRA MOHAPATRA VS	SATYAJIT MOHAPATRA VS	// // 0
207	D-WP(C)/6288/2024	STATE OF ODISHA BIMALENDU PRADHAN VS	MOHIT AGARWAL VS	// // 0
208	D-WP(C)/6290/2024	STATE OF ODISHA SWAYAM SADASIBA CONSTRUCTIONS PVT. LTD., NAYAGARH VS	UMESH CHANDRA MOHANTY VS	// // 0
209	D-WP(C)/6291/2024 WP(C)/3254/2024	STATE OF ODISHA PRASANA KUMR SENAPATI VS	SAILABALA JENA VS	// // 0
210	D-WP(C)/6292/2024 WP(C)/3258/2024	STATE OF ODISHA DHIRENDRA SAHOO VS	SITANSU MOHAN SINGH VS	// // 0
211	D-WP(C)/6293/2024	STATE OF ODISHA PINKY MODI VS	BIRAJA PRASANNA DAS VS	// // 0
212	D-WP(C)/6294/2024 WP(C)/3259/2024	STATE OF ODISHA BIJAYA KUMAR SENAPATI VS	SITANSU MOHAN SINGH VS	// // 0
213	D-WP(C)/6295/2024 WP(C)/3257/2024	STATE OF ODISHA BIBHUTI SINGH VS	SITANSU MOHAN SINGH VS	// // 0
214	D-WP(C)/6296/2024	STATE OF ODISHA RAMESH KUMAR SAHOO VS	BIRAJA PRASANNA DAS VS	// // 0
215	D-WP(C)/6297/2024 WP(C)/3256/2024	STATE OF ODISHA DHIRENDRA SAHOO VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :12/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	D-WP(C)/6298/2024	SUBHASHREE RAY VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
217	D-WP(C)/6299/2024	KARAN SHAW VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
218	D-WP(C)/6301/2024	DINESH KUMAR NAIDU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
219	D-WP(C)/6303/2024	LAXMI SAHOO VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// 0 //
220	D-WP(C)/6307/2024 WP(C)/3219/2024	NAMRATA BEHERA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
221	D-WP(C)/6308/2024	TRILOCHAN ROHIDAS VS STATE OF ODISHA	LUCKY MOHANTY VS	// 0 //
222	D-WP(C)/6312/2024	DR. SAROJ KUMAR SAHOO VS STATE OF ODISHA	KULADA NANDA DAS VS	// 0 //
223	D-WP(C)/6313/2024	GANGADHAR CHOUDHURY VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
224	D-WP(C)/6320/2024	BHAKTISUDHA ROUT VS THE SDO-CUM-ELECTION OFFICER, BHADRAK MUNICIPALITY	PAMI RATH VS	// 0 //
225	D-WP(C)/6321/2024	SASMITA MUDULI VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	// 0 //
226	D-WP(C)/6322/2024	BRAHMANANDA KAR VS SIBANI NANDA	NIRANJAN LENKA VS	// 0 //
227	D-WP(C)/6323/2024	SABITA KUMARI MOHAPATRA	SATRUGHNA DASH (A)	//

ORISSA HIGH COURT

FILING REPORT AS ON :12/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	D-WP(C)/6324/2024	MAHENDRA SWAIN@MAHENDRA KUMAR SWAIN	SIDHANT DWIBEDI	//
		VS	VS	0
		STATE OF ODISHA		//
229	D-WP(C)/6325/2024	BHAGYALATA GOUDA	HEMANTA KUMAR ROUT	//
		VS	VS	0
		THE STATE OF ODISHA		//
230	D-WP(C)/6327/2024	PRADEEP PATEL	SURESH KUMAR JENA	//
		VS	VS	0
		GENERAL MANAGER, BASUNDHARA-GARJANBAHAL AREA, MCL, SUNDARGARH		//
231	D-WP(C)/6329/2024	AVIRUP SAHOO	M. BALAKRISHNA RAO	//
		VS	VS	0
		STATE OF ODISHA		//
232	D-WP(C)/6330/2024	SUSILA BALA SINGH	ASHOK KUMAR DAS	//
		VS	VS	0
		ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR		//
233	D-WP(C)/6331/2024	BHASKAR CHANDRA TRIPATHY	ASHOK KUMAR DAS	//
		VS	VS	0
		ADDL. JOINT COMMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR		//
234	D-WP(C)/6333/2024	SUDARSAN PRADHAN	GOPINATH SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
235	D-WP(C)/6334/2024	UDHABANANDA BARIK	PRASANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
236	D-WP(C)/6335/2024	GITANJALI PANDA	GOPINATH SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
237	D-WP(C)/6336/2024	SANJUKTA SAMAL	GOPINATH SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
238	D-WP(C)/6338/2024	BISHNU PANDA	GOPINATH SETHI	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :12/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	D-WP(C)/6339/2024	STATE OF ODISHA JYOTIRMAYEE SATAPATHY VS	GOPINATH SETHI VS	// // 0
240	D-WP(C)/6340/2024	STATE OF ODISHA SWARNALATA DEI VS	AVIJIT PATNAIK VS	// // 0
241	D-WP(C)/6342/2024	STATE OF ODISHA FEROJ KHAN VS	HARIHAR PANIGRAHI VS	// // 0
242	D-WP(C)/6344/2024	STATE OF ODISHA UMAKANTA ROUT VS	HARIHAR PANIGRAHI VS	// // 0
243	D-WP(C)/6347/2024	THE REGIONAL DIRECTOR, RBI, BBSR SARASWATI SEWARI VS	DEBABRATA RATH VS	// // 0
244	D-WP(C)/6350/2024 WP(C)/3245/2024	MD, ORISSA STATE CO-OP. BANK LTD., BBSR SUSANT KUMAR BEHERA VS	BHABANI SANKAR TRIPATHY (1) VS	// // 0
245	D-WP(C)/6352/2024 WP(C)/3228/2024	STATE OF ODISHA JITENDRIYA MAGAR VS	SUNIL KUMAR PANDA VS	// // 0
246	D-WP(C)/6357/2024	STATE OF ODISHA MURALIDHAR PANIGRAHI VS	BHARAT CHANDRA PANDA VS	// // 0
247	D-WP(C)/6358/2024	STATE OF ODISHA SUSHREE SANGITA KHATUA VS	MANOJ VERMA VS	// // 0
248	D-WP(C)/6359/2024 WP(C)/3232/2024	STATE OF ODISHA SURJIT KUMAR PURTY VS	GYANENDRA CHANDRA SWAIN VS	// // 0
249	D-WP(C)/6360/2024	STATE OF ODISHA BIJAYA KUMAR MAHARANA VS STATE OF ODISHA	SARBESWAR BEHERA VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :12/02/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	D-WP(C)/6361/2024	SOUDAMINI MOHAPATRA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
251	D-WP(C)/6362/2024	BUDHAN SINGH VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
252	D-WP(C)/6363/2024	NAMITA BISWAL VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //
253	D-WP(C)/6364/2024	BHAKTA KORAI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
254	D-WP(C)/6365/2024	M/S. KIRAN MOTORS, NABARANGPUR VS ADDL. COMMNR. OF STATE TAX (APPEAL), KORAPUT RANGE	ADHIRAJ MOHANTY VS	// 0 //
255	D-WP(C)/6366/2024	SURENDRA MALIK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
256	D-WP(C)/6367/2024	RAJESH KUMAR PUROHIT VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
257	D-WP(C)/6369/2024	PRATAP DAS VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
258	D-WP(C)/6370/2024	SANATAN PUSTI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
259	D-WP(C)/6371/2024 WP(C)/3251/2024	ASHOK KUMAR KHUNTIA VS COMMISSIONER, BBSR MUNICIPAL CORPORATION	RABI NARAYAN BEHERA VS	// 0 //
260	D-WP(C)/6372/2024	KRUSHNA DURGA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
261	D-WP(C)/6373/2024	RAJESWARI DEHURI	SURYAKANTA DWIBEDI	//

ORISSA HIGH COURT

FILING REPORT AS ON :12/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	D-WP(C)/6375/2024	BIJAY KUMAR KULHARI	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
263	D-WP(C)/6376/2024	KAILASH CHANDRA MALIK	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
264	D-WP(C)/6377/2024	RAJENDRA MUNDA	SATYANARAYAN PATTNAIK	//
	WP(C)/3250/2024	VS	VS	0
		STATE OF ODISHA		//
265	D-WP(C)/6384/2024	KALYANI NAYAK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
266	D-WP(C)/6386/2024	RANGANATH MISHRA	DEEPALI MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
267	D-WP(C)/6387/2024	MANORANJAN KAR	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
268	D-WP(C)/6388/2024	SUBRAT RANJAN DAS	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
269	D-WP(C)/6389/2024	PANA CHRISTIAN @ PANADHAR CHRISTIAN	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
270	D-WP(C)/6390/2024	LAXMI NARAYAN JAIN	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
271	D-WP(C)/6391/2024	AJAYA KUMAR NANDA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
272	D-WP(C)/6392/2024	BALABHADRA MOHANTY	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :12/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	D-WP(C)/6393/2024	STATE OF ODISHA LAXMI NARAYAN JAIN VS	SUKANTA KUMAR DALAI VS	// // 0
274	D-WP(C)/6397/2024	STATE OF ODISHA SANJAY KUMAR MALLICK VS	BRAJA MOHAN SARANGI VS	// // 0
275	D-WP(C)/6398/2024	SOLE ARBITRATOR, SUBHA KUMAR, CHENNAI PURNA CHANDRA BEHERA VS	BIBEKANANDA MAHAPATRA VS	// // 0
276	D-WP(C)/6400/2024	STATE OF ODISHA MADHABA CHANDRA JENA VS	BIBEKANANDA MAHAPATRA VS	// // 0
277	D-WP(C)/6402/2024	STATE OF ODISHA ASHOK KUMAR DAS VS	BIBEKANANDA MAHAPATRA VS	// // 0
278	D-WP(C)/6405/2024	STATE OF ODISHA SUSANTA NAYAK VS	AJIT KUMAR MOHANTY VS	// // 0
279	D-WP(C)/6406/2024	STATE OF ODISHA RAMANI BARIK VS	KAPILA CHARAN NAYAK VS	// // 0
280	D-WP(C)/6407/2024	STATE OF ODISHA GURUNANAK PUBLIC SCHOOL, SUNDARGARH VS	MANAS RANJAN DHAL VS	// // 0
281	D-WP(C)/6409/2024	STATE OF ODISHA DR. MANORANJAN MALLIK VS	ANJAN KUMAR BISWAL VS	// // 0
282	D-WP(C)/6410/2024	STATE OF ODISHA BALARAM PATI VS	SUSANTA KUMAR DASH VS	// // 0
283	D-WP(C)/6411/2024	COLLECTOR, KEONJHAR SANATAN MALLICK VS	ARJUNA CHARAN BEHERA VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :12/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	D-WP(C)/6412/2024	ALOK KUMAR UDAYABHANU SINGH VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	// 0 //
285	D-WP(C)/6414/2024	HARIHAR SA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
286	D-WP(C)/6415/2024	SMITANJALI BAL VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	// 0 //
287	D-WP(C)/6416/2024	RAJIB LOCHAN PARIDA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
288	D-WP(C)/6417/2024	MANJU BEHERA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
289	D-WP(C)/6418/2024	DIPTI MOHANTY VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
290	D-WP(C)/6419/2024	SMITANJALI BAL VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	// 0 //
291	D-WP(C)/6420/2024	KALPANA RANI BHANJA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
292	D-WP(C)/6421/2024	HARIBANDHU SAHOO VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
293	D-WP(C)/6422/2024	SMITANJALI BAL VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	// 0 //
294	D-WP(C)/6423/2024	BAINA DHAL VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
295	D-WP(C)/6424/2024	PRATIMA SAHOO	DHANESWAR BEHERA	//

ORISSA HIGH COURT

FILING REPORT AS ON :12/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	D-WP(C)/6425/2024	PARESWAR BAG	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
297	D-WP(C)/6428/2024	AKRURA SAHU	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
298	D-WP(C)/6429/2024	M/S MAHAVEER FABRICATION, KENDRAOARA	SUBASH CHANDRA SAHOO	//
		VS	VS	0
		THE DY. COMMISSIONER OF CT AND GST CIRCLE, KENDRAPARA		//
299	D-WP(C)/6430/2024	BUDHIRAM BASKEY	AMIYA KUMAR CHHATOI	//
		VS	VS	0
		STATE OF ODISHA		//
300	D-WP(C)/6431/2024	KUBERLAL BEHERA	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
301	D-WP(C)/6433/2024	ASHWINI KUMAR MOHANTA	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
302	D-WP(C)/6435/2024	DHABALESWAR SAHU	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
303	D-WP(C)/6436/2024	MANAS RANJAN KHATUA	JAYANT KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
304	D-WP(C)/6438/2024	DILLIP KUMAR DUTTA	RAMAKANTA DAS	//
		VS	VS	0
		MINATI BHOI		//
305	D-WP(C)/6441/2024	BHUDHARAM MUNDA	SATYAM DAS PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
306	D-WP(C)/6443/2024	DEBENDRA KUMAR BEHERA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :12/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	D-WP(C)/6444/2024	STATE OF ODISHA KIRANBALA SWAIN VS	KUNAL KUMAR SWAIN VS	// // 0
308	D-WP(C)/6447/2024	STATE OF ODISHA DILLIP KUMAR ROUT VS	JYOTI RANJAN KHUNTIA VS	// // 0
309	D-WP(C)/6448/2024	STATE OF ODISHA P.SORAJONI VS	BEDA PRAKASH PANDA VS	// // 0
310	D-WP(C)/6449/2024	STATE OF ODISHA CHANDRAMANI MEHER VS	KUNAL KUMAR SWAIN VS	// // 0
311	D-WP(C)/6450/2024	STATE OF ODISHA BASUDEV BISOYI VS	BEDA PRAKASH PANDA VS	// // 0
312	D-WP(C)/6453/2024	STATE OF ODISHA GANESWAR SAHU VS	KUNAL KUMAR SWAIN VS	// // 0
313	D-WP(C)/6454/2024	STATE OF ODISHA GURUBARI HANSU VS	BEDA PRAKASH PANDA VS	// // 0
314	D-WP(C)/6455/2024	STATE OF ODISHA RAMESH CHANDRA MOHANTY VS	KUNAL KUMAR SWAIN VS	// // 0
315	D-WP(C)/6456/2024	STATE OF ODISHA SANJITA SHUKLA VS	SUSANTA KUMAR MISHRA VS	// // 0
316	D-WP(C)/6459/2024	COMMN. CUM SECY. S AND ME DEPT, BBSR BINAY KUMAR NAYAK VS	KUNAL KUMAR SWAIN VS	// // 0
317	D-WP(C)/6460/2024	STATE OF ODISHA PURNIMA PRIYADARSHINI VS ODISHA SMALL INDUSTRIES CORP. LTD., CUTTACK	SASWATI MOHAPATRA VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :12/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	D-WP(C)/6462/2024	PRIYARANJAN MISHRA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
319	D-WP(C)/6463/2024	AKSHYA KUMAR NANDA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
320	D-WP(C)/6464/2024	GOPEWAR BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
321	D-WP(C)/6467/2024	M/S NECON ELECTRICAL AND ELECTRONICS, BBSR VS DY. DIRECTOR CUM AO, EMPLOYEES STATE INSURANCE CORP., BBSR	ASHOK KUMAR SARANGI VS	// 0 //
322	D-WP(C)/6468/2024	JAYAKRUSHNA BEHERA VS AO, UCO BANK, GADADHARAPUR	MANOJ KUMAR MOHANTY (2) VS	// 0 //
323	D-WP(C)/6469/2024	LINGARAJ PATTNAIK VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
324	D-WP(C)/6470/2024	NIRMAL SATAPATHY VS STATE OF ODISHA	RAJIB RATH VS	// 0 //
325	D-WP(C)/6471/2024	DURMULYA KHATUA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
326	D-WP(C)/6472/2024	CHITARANJAN PARIDA VS STATE OF ODISHA	MRUTYUNJAY PAGAL VS	// 0 //
327	D-WP(C)/6474/2024	LALITIA NAG VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
328	D-WP(C)/6475/2024	KALPANA TRIPATHY VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
329	D-WP(C)/6476/2024	BARUN KUMAR MAJHI	RUDRA NARAYAN PARIJA	//

ORISSA HIGH COURT

FILING REPORT AS ON :12/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	D-WP(C)/6477/2024	BIKASH RANJAN SAHU	JITENDRA KUMAR MISHRA (2)	//
		VS	VS	0
		STATE OF ODISHA		//
331	D-WP(C)/6479/2024	NIMAIN CHARAN NAYAK	BIDYALOK MOHAPATRA	//
		VS	VS	0
		SECY. TO GOVT. DEPT OF HIGHER EDUCATION, BBSR		//
332	D-WP(C)/6480/2024	BHARAT CHANDRA NAYAK	AGASTI KANUNGO	//
		VS	VS	0
		STATE OF ODISHA		//
333	D-WP(C)/6481/2024	PRADOSH KUMAR JENA	BIDYADHAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
334	D-WP(C)/6482/2024	MAA THAKURANI SHG, KEONJHAR	ADHIRAJ MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
335	D-WP(C)/6483/2024	PEDDENTI SUNDAR RAO	AMITAV TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
336	D-WP(C)/6484/2024	SASHIKANTA JENA	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
337	D-WP(C)/6486/2024	SANKARSAN JENA	AJAYA KUMAR MOHARANA	//
		VS	VS	0
		STATE OF ODISHA		//
338	D-WP(C)/6487/2024	NANDAKISHORE BADAIK	TUSHAR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
339	D-WP(C)/6489/2024	RABINDRA JENA	MANOJ KUMAR PATI	//
	WP(C)/3261/2024	VS	VS	0
		THE CHIEF MANAGER, UBI, BALASORE		//
340	D-WP(C)/6490/2024	RAJENDRANATH GIRI	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :12/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	D-WP(C)/6492/2024	STATE OF ODISHA TAPAN KUMAR MOHANTY VS	PABITRA KUMAR NAYAK VS	// // 0
342	D-WP(C)/6494/2024	STATE OF ODISHA RANJITA BHUMIJ VS	PABITRA KUMAR NAYAK VS	// // 0
343	D-WP(C)/6495/2024	STATE OF ODISHA THE NATIONAL BANK FOR AGRICULTURE AND RURAL DEVELOPMENT (NABARD), VS	BHASKAR PRASAD TRIPATHY VS	// // 0
344	D-WP(C)/6496/2024	STATE OF ODISHA M/S RAHUL KHANDELWAL, KHURDA VS	MADHAB LAL AGRAWAL VS	// // 0
345	D-WP(C)/6497/2024	CHIEF COMMNR OF CT AND GST, CUTTACK M/S RAMESWAR AGRO FOODS, BALASORE VS	SOUMYA RANJAN MOHANTY VS	// // 0
346	D-WP(C)/6498/2024	STATE OF ODISHA PRAKASH CHANDRA ROUSTRAY VS	SANJIB KUMAR BHANJADEO VS	// // 0
347	D-WP(C)/6499/2024	STATE OF ODISHA NILACHAL SARASWATA SANGHA, PURI VS	NIROD KUMAR SAHU VS	// // 0
348	D-WP(C)/6500/2024	STATE OF ODISHA RAJA KISHORE CHOUDHURY VS	TANMAY MISHRA VS	// // 0
349	D-WP(C)/6501/2024	THE DY. COMMISSIONER, A.O., ODA COURT OF BMC PRASANTA KUMAR SAHOO VS	RAMESH KUMAR SAHU VS	// // 0
350	D-WP(C)/6502/2024	STATE OF ODISHA JYOTSHNARANI PRADHAN VS	SHASHI BHUSAN JENA VS	// // 0
351	D-WP(C)/6503/2024	STATE OF ODISHA SUBHAM KUMAR SAHU VS	ARUN KUMAR PATRA VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :12/02/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	D-WP(C)/6504/2024	AKSHAYA KUMAR BEHERA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
353	D-WP(C)/6506/2024	M/S.REDTECH SOLUTIONS INDIA PVT. LTD. CUTTACK VS REGIONAL DIRECTOR CUM APPELLATE AUTHORITY, BBSR	MANOJ KUMAR PATI VS	// 0 //
354	D-WP(C)/6507/2024	MANU SINGH VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
355	D-WP(C)/6508/2024	DINAKRUSHNA BALIARSINGH VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //
356	D-WP(C)/6509/2024	ANANDA BUDEK VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// 0 //
357	D-WP(C)/6510/2024	LAJPAT RAI MAKKAR VS STATE OF ODISHA	TUSHAR KANTI SATAPATHY VS	// 0 //
358	D-WP(C)/6511/2024	ORES ISPAT PVT. LTD., SUNDARGARH VS INDUSTRIAL PROMOTION AND INVESTMENT CORP. OF ODISHA LTD.	ARYA TRIPATHY VS	// 0 //
359	D-WP(C)/6512/2024	NIRMAL KUMAR MEHER VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// 0 //
360	D-WP(C)/6513/2024	CHITTARANJAN GIRI VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// 0 //
361	D-WP(C)/6514/2024	GAJANAN MISHRA VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// 0 //
362	D-ABLAPL/4406/2024	AMARJIT SAHOO VS STATE OF ODISHA	APARESH BHOI VS	AUL /46 /2024 0 //
363	D-ABLAPL/4410/2024	UPENDRA BHOI	TRILOCHAN NANDA	SAMBALPUR VIGILANCE /37 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :12/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
364	D-ABLAPL/4413/2024	STATE OF ODISHA(VIG.) PRINCE KUMAR SEKHAR DEO	MANAS RANJAN PATRA	// HATIBARI /160 /2023
		VS	VS	()
365	D-ABLAPL/4414/2024	STATE OF ODISHA PRADEEP KUMAR NAIK	JULIYAS PRASAD BEHERA	// DORAGUDA PS /15 /2024
		VS	VS	()
366	D-ABLAPL/4415/2024	STATE OF ODISHA LALIT MUNDA	RAKESH KUMAR DAS	// AINTHAPALI /702 /2022
		VS	VS	()
367	D-ABLAPL/4416/2024	STATE OF ODISHA SANDEEP BEHERA @ SWANDI	ADITI HOTA	// ANGUL TOWN /4 /2024
		VS	VS	()
368	D-ABLAPL/4420/2024	STATE OF ODISHA PRAMILA KALANDI	PITAMBAR JENA	// CHAMPUA /155 /2014
		VS	VS	()
369	D-ABLAPL/4422/2024	STATE OF ODISHA KANHA@ AJIT KUMAR DAS	MAHES DAS	// PATTAMUNDAI /23 /2024
		VS	VS	()
370	D-ABLAPL/4426/2024	STATE OF ODISHA SHYAMA SUNDAR SAMAL	BISWA RANJAN NAYAK	// //
		VS	VS	()
371	D-ABLAPL/4427/2024	STATE OF ODISHA SANATAN MUDULI	NIRANJAN LENKA	// KENDRAPARA /140 /2015
		VS	VS	()
372	D-ABLAPL/4428/2024	STATE OF ODISHA SRUSTIDHAR BEHERA	SURESH KUMAR JENA	// BASTA /338 /2023
		VS	VS	()
373	D-ABLAPL/4432/2024	STATE OF ODISHA RAMA MAJHI @ ROMANUS MAJHI	SURESH KUMAR JENA	// RAJGANGPUR /62 /2024
		VS	VS	()
374	D-ABLAPL/4434/2024	STATE OF ODISHA HIRU @ HIRANYA MALIK	ARIJEET MISHRA	// MARSHAGHAI /523 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :12/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	D-ABLAPL/4442/2024	STATE OF ODISHA PRASANT KUMAR BEHERA @ DUKHA VS	ACHYUTANANDA PATTANAİK VS	// BEGUNIA P.S. /39 /2024 ()
376	D-ABLAPL/4443/2024	STATE OF ODISHA CHANDAN BHOI VS	SANJIT MISHRA VS	// PURI SADAR /306 /2023 ()
377	D-ABLAPL/4445/2024	STATE OF ODISHA GOBINDA @ LALIT RANJAN SARANGI VS	SANJAY KUMAR PATTANAİK VS	// TANGI /11 /2024 ()
378	D-ABLAPL/4448/2024	STATE OF ODISHA LAXMI NARAYAN SAMAL @ BULU SAMAL VS	ANIRUDHA DAS VS	// KHETRARAJPUR /31 /2024 ()
379	D-ABLAPL/4449/2024	STATE OF ODISHA TRINATH BALIARSINGH VS	ANIRUDHA DAS VS	// DELANGA /53 /2017 ()
380	D-ABLAPL/4450/2024	STATE OF ODISHA TRINATH BALIARSINGH VS	ANIRUDHA DAS VS	// DELANGA /58 /2017 ()
381	D-ABLAPL/4451/2024	STATE OF ODISHA TRINATH BALIARSINGH VS	ANIRUDHA DAS VS	// DELANGA /57 /2017 ()
382	D-ABLAPL/4452/2024	STATE OF ODISHA DILLIP KUMAR NAHAK VS	ANIRUDHA DAS VS	// INDUASTRIAL,NISA /251 /2023 ()
383	D-ABLAPL/4454/2024	STATE OF ODISHA SUSHANTA KUMAR KHILAR VS	AMULYA RATNA PANDA VS	// BAMBARI /76 /2024 ()
384	D-ABLAPL/4457/2024	STATE OF ODISHA PRAGYAN SAMAL VS	HEMANT KUMAR MUND VS	// KORAPUT VIGILANCE /4 /2024 ()
385	D-ABLAPL/4459/2024	STATE OF ODISHA GOKUL PUJHARI @ GOKULA PUJHARI VS STATE OF ODISHA	UMAKANTA BARIK VS	// JAIPATNA /38 /2019 () //

ORISSA HIGH COURT

FILING REPORT AS ON :12/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	D-ABLAPL/4464/2024	BABAJI @ BRAJAMOHAN BARIK VS UNION OF INDIA (RAILWAY)	PRADEEP KUMAR DAS VS	//0 0 //
387	D-ABLAPL/4466/2024	ASHOK KUMAR SAHOO VS STATE OF ODISHA	PITAMBAR JENA VS	SAHID NAGAR P.S. /315 /2023 0 //
388	D-ABLAPL/4467/2024	MAMI BARIK VS UNION OF INDIA (RAILWAY)	PRADEEP KUMAR DAS VS	//0 0 //
389	D-ABLAPL/4470/2024	AKASH DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GOCHHAPADA /121 /2023 0 //
390	D-ABLAPL/4475/2024	BENUDHAR LOHAR VS STATE OF ODISHA	SIDHARTHA DAS VS	BAMBARI /65 /2024 0 //
391	D-ABLAPL/4477/2024	KRISHNA BAHADUR THAPA @ RAJU THAPA VS STATE OF ODISHA	SIDHARTHA DAS VS	BAMBARI /76 /2024 0 //
392	D-ABLAPL/4479/2024	BIJAY KUMAR TRIPATHY VS STATE OF ODISHA	SAROJ KUMAR DASH VS	JANKIA P.S. /54 /2024 0 //
393	D-ABLAPL/4484/2024	SARMISTHA SUBHADARSHINI SAHOO VS STATE OF ODISHA	SAMVIT MOHANTY VS	JAGATSINGPUR /132 /2024 0 //
394	D-ABLAPL/4485/2024	SHYAMA SUNDAR SAMAL VS STATE OF ODISHA	BISWA RANJAN NAYAK VS	// 0 //
395	D-ABLAPL/4488/2024	CHITRASEN BEHERA VS STATE OF ODISHA	BHOKALI SETHI VS	KODALA /217 /2022 0 //
396	D-ABLAPL/4493/2024	RANJAN KUMAR DAS VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	JAJPUR ROAD /95 /2024 0 //
397	D-ABLAPL/4494/2024	SUSANTA KUMAR MAJHI	MANAS KUMAR CHAND	JANKIA P.S. /61 /2024

ORISSA HIGH COURT**FILING REPORT AS ON :12/02/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
398	D-ABLAPL/4495/2024	STATE OF ODISHA PRASANT KUMAR DAS	PRADIPTA BEURA	//
		VS	VS	()
399	D-ABLAPL/4496/2024	STATE OF ODISHA SANTOSH BHOL	MANAS KUMAR CHAND	//
		VS	VS	()
400	D-ABLAPL/4499/2024	STATE OF ODISHA DEBABRATA MALLICK	TUKUNA KUMAR MISHRA	//
		VS	VS	()
401	D-ABLAPL/4502/2024	STATE OF ODISHA RUDRANI PADHAN	SUSHANTA KUMAR JOSHI	//
		VS	VS	()
402	D-ABLAPL/4503/2024	STATE OF ODISHA MISHRA NAIK	BIDYALOK MOHAPATRA	//
		VS	VS	()
403	D-ABLAPL/4505/2024	STATE OF ODISHA TARZAN KHAN	SUSHANTA KUMAR JOSHI	//
		VS	VS	()
404	D-ABLAPL/4507/2024	STATE OF ODISHA MAMATA PRADHAN	RABI NARAYAN MOHANTY	//
		VS	VS	()
405	D-ABLAPL/4509/2024	STATE OF ODISHA ALEKHA PRADHAN	RABI NARAYAN MOHANTY	//
		VS	VS	()
406	D-ABLAPL/4511/2024	STATE OF ODISHA BHIMASEN BAIDYA	MANORANJAN PADHY	//
		VS	VS	()
407	D-ABLAPL/4512/2024	STATE OF ODISHA SUBASINI NAYAK	SANGRAM RATH	//
		VS	VS	()
408	D-ABLAPL/4521/2024	STATE OF ODISHA SABIR AHEMAD	SUSANTA KUMAR LENKA	//
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :12/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	D-ABLAPL/4526/2024	STATE OF ODISHA SUBRAT KUMAR KARMI @ SUBRAT KARMI VS	JUGALA KISHORE PANDA VS	// BOUDH /183 /2019 ()
410	D-ABLAPL/4530/2024	STATE OF ODISHA SUBHRAKANTA JENA VS	CHANDAN SAMANTARAY VS	// KHARABEL NAGAR P.S. /20 /2024 ()
411	D-ABLAPL/4531/2024	STATE OF ODISHA BAPI @ KUMAR BAPI BEHERA VS	AMLAN SHAKTI PAUL VS	// KHANDAGIRI P.S. /57 /2023 ()
412	D-ABLAPL/4532/2024	STATE OF ODISHA PRADIPTA KUMAR MOHAPATRA @ MAHUNTA VS	ANNADA SANKAR JENA VS	// SINGHADWAR PS /15 /2024 ()
413	D-ABLAPL/4533/2024	STATE OF ODISHA NILANCHAL PATRI @ NILA PATRI VS	JNYANANANDA PANDA VS	// SURADA /33 /2017 ()
414	D-ABLAPL/4538/2024	STATE OF ODISHA SIMANCHALA PATRI @ MANTU PATRI VS	JNYANANANDA PANDA VS	// SURADA /31 /2017 ()
415	D-ABLAPL/4541/2024	STATE OF ODISHA DURYADHAN BARIK @ DHANA BARIK VS	SIDDHARTH GOUTAM DAS VS	// SAHID NAGAR P.S. /309 /2023 ()
416	D-ABLAPL/4542/2024	STATE OF ODISHA RAJENDRA KUMAR SAHOO VS	SIDDHARTH GOUTAM DAS VS	// BALIANTA P.S. /111 /2014 ()
417	D-ABLAPL/4543/2024	STATE OF ODISHA DEBASIS SAHOO VS	SOUBHAGYA SWAIN VS	// GHASIPURA /104 /2024 ()
418	D-ABLAPL/4547/2024	STATE OF ODISHA TUKU @ BRAHMANANDA SAHOO VS	PRADIPTA BEURA VS	// // ()
419	D-ABLAPL/4548/2024	STATE OF ODISHA BIDYADHAR BEHERA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// MARINE KASIA /8 /2024 () //

ORISSA HIGH COURT

FILING REPORT AS ON :12/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	D-ABLAPL/4551/2024	SARAT MALIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	RAJKANIKA /19 /2024 () //
421	D-ABLAPL/4553/2024	BIJAY KUMAR SAMAL VS STATE OF ODISHA	PRADIPTA BEURA VS	// () //
422	D-ABLAPL/4556/2024	BISWANATH SAHOO VS STATE OF ODISHA	BIKRAM RATH VS	TALCHER TOWN /101 /2024 () //
423	D-ABLAPL/4558/2024	BISWANATH SAHOO VS STATE OF ODISHA	BIKRAM RATH VS	TALCHER TOWN /103 /2024 () //
424	D-ABLAPL/4560/2024	SUSANTA KUMAR PATRA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	//0 () //
425	D-ABLAPL/4561/2024	SANTOSH KUMAR ROUT VS STATE OF ODISHA	CHINMAYA MOHANTY VS	NANDANKANAN /31 /2024 () //
426	D-ABLAPL/4567/2024	UTTAM KUMAR MOHANTY VS STATE OF ODISHA	NITTYANANDA MOHAPATRA VS	SIMULIA /16 /2024 () //
427	D-ARBP(ICA)/6269/2024 ARBP(ICA)/1/2024	SYNERGY RESOURCES HK LTD. VS SARF COMMODITIES DMCC	ISHWAR MOHANTY VS	// () //

ORISSA HIGH COURT

MISC CASES FILED on :12/02/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ARBP(ICA)/6269/2024 ARBP(ICA)/1/2024	SYNERGY RESOURCES HK LTD. MP	ISHWAR MOHANTY	1/2024
2	D-ADMLS/6257/2024 ADMLS/1/2024	PARADIP INTERNATIONAL CARGO TERMS MP	SATIYA SINDHU MOHANTY	1/2024
3	D-TRP(C)/329/2023 TRP(C)/329/2023	MANJITA KUMARI TURUK MP		38/2024
4	D-CMAPL/3770/2024 CMAPL/17/2024	ALEKH CHANDRA @ CHARAN MALLICK MP	PRAFULLA CHANDRA ACHARYA	43/2024
5	D-CMAPL/2900/2024 CMAPL/ /	DHANESWAR ROUT MP	A. ROUSTRAY	44/2024
6	D-CMAPL/311/2022 CMAPL/311/2022	SK.RAFIQ @ MAHAMMAD RAFFI MP		45/2024
7	D-RPFAM/6345/2024 RPFAM/ /	RITU PURNIMA POTHAL MP	BALARAM NAYAK	64/2024
8	D-RPFAM/6356/2024 RPFAM/ /	DHARMENDRA PARIDA MP	BRAJENDU KUMAR SINHA	65/2024
9	D-RPFAM/31/2020 RPFAM/31/2020	SRIMATI HEMBRAM MP	SURYAKANTA DWIBEDI	66/2024
10	D-RPFAM/6434/2024 RPFAM/ /	SANJAYA KUMAR PALLEI MP	AMITAV TRIPATHY	67/2024
11	D-MATA/435/2023 MATA/435/2023	ADWAIT KUMAR PRADHAN MP	RAGHUNATH DASMOHAPATRA	68/2024
12	D-MATA/6493/2024 MATA/ /	SOUAMYAMAYEE MALLICK MP	PABITRA KUMAR NAYAK	69/2024
13	D-CONTC/6461/2022 CONTC/6461/2022	ARAKHITA SAHOO MP		93/2024
14	D-CONTC/1408/2023 CONTC/1408/2023	BIMBADHAR PATNAIK MP	PAMI RATH	94/2024
15	D-CONTC/134/2023 CONTC/134/2023	RASHMITA TRIPATHY MP		95/2024
16	D-SA/327/1998 SA/327/1998	PARAMANANDA MP	M/S.A.MUKHERJI,ANKITA MUKHERJI	126/2024
17	D-CRLREV/4419/2024 CRLREV/ /	PRAVASH CHANDRA SAHU MP	SAMARENDRA MOHANTY	131/2024
18	D-CRLREV/4516/2024 CRLREV/ /	BISHNU CHARAN DAS MP	DURGA PRASAD SWAIN	132/2024
19	D-CRLREV/4516/2024 CRLREV/ /	BISHNU CHARAN DAS MP	DURGA PRASAD SWAIN	133/2024
20	D-CRLREV/4544/2024 CRLREV/ /	KHIROD CHANDRA DALAI @ DOLAI MP	SATYA NARAYAN MISHRA 4	134/2024
21	D-CRLREV/4545/2024 CRLREV/ /	PURNA CHANDRA HARIJAN MP	ANIRUDHA DAS	135/2024
22	D-CRLREV/4566/2024 CRLREV/ /	GAUTAM KUMAR V.K. BURRA MP	LINGARAJ SARANGI	136/2024
23	D-CRLREV/4568/2024 CRLREV/ /	BISHNU PATTNAIK MP	LAXMAN PRADHAN	137/2024
24	D-CRLREV/4568/2024 CRLREV/ /	BISHNU PATTNAIK MP	LAXMAN PRADHAN	138/2024
25	D-CRLREV/4568/2024 CRLREV/ /	BISHNU PATTNAIK MP	LAXMAN PRADHAN	139/2024
26	D-CMP/6311/2024	PRAMOTH KUMAR RATH	DINESH KUMAR MOHANTY	

27	CMP/ / D-CMP/6311/2024	MP PRAMOTH KUMAR RATH	DINESH KUMAR MOHANTY	141/2024
28	CMP/ / D-FAO/6309/2024	MP D.M., NEW INDIA ASSURANCE CO.LTD., BARRASANTA KUMAR MAHALI		142/2024
29	FAO/ / D-FAO/6314/2024	MP DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD., BARRASANTA KUMAR MAHALI		142/2024
30	FAO/ / D-CMP/3525/2024	MP SUDESH THAKUR	SURYAKANTA DASH	143/2024
31	CMP/73/2024 D-FAO/6316/2024	MP REGIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD., BARRASANTA KUMAR MAHALI		143/2024
32	FAO/ / D-CMP/6380/2024	MP MOCHIALA MANGA	ACHYUTA NANDA ROUSTRAY	144/2024
33	CMP/ / D-FAO/6318/2024	MP DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD., BARRASANTA KUMAR MAHALI		144/2024
34	FAO/ / D-CMP/6385/2024	MP BARADAKANTA PATRA	ANJAN KUMAR BISWAL	145/2024
35	CMP/ / D-FAO/589/2023	MP DEBENDRA NATH PRUSTY	AMIYA KUMAR MISHRA	145/2024
36	FAO/589/2023 D-CMP/6385/2024	MP BARADAKANTA PATRA	ANJAN KUMAR BISWAL	146/2024
37	CMP/ / D-CMP/578/2023	MP SASMITA SAHOO	GOURI MOHAN RATH	146/2024
38	CMP/578/2023 D-FAO/589/2023	MP DEBENDRA NATH PRUSTY	AMIYA KUMAR MISHRA	147/2024
39	FAO/589/2023 D-CMP/1464/2023	MP SUBASH CHANDRA MUND	PRABODHA CHANDRA NAYAK	147/2024
40	CMP/1464/2023 D-CMP/6413/2024	MP THE NATIONAL HIGHWAYS AUTHORITY OF INDIA, CHENNAI	OMESH CHANDRA MOHANTY	149/2024
41	CMP/ / D-CMP/6413/2024	MP THE NATIONAL HIGHWAYS AUTHORITY OF INDIA, CHENNAI	OMESH CHANDRA MOHANTY	150/2024
42	CMP/ / D-CMP/6446/2024	MP BIJAN KUMAR PANDA	AMIT PRASAD BOSE	151/2024
43	CMP/ / D-CMP/6465/2024	MP BIJAY KUMAR SATPATHY	DWARIKA PRASAD MOHANTY	152/2024
44	CMP/ / D-CMP/6473/2024	MP ASISH KUMAR NAYAK	SWAYAMJIT ROUT	153/2024
45	CMP/ / D-CMP/6485/2024	MP BAINETRI KONHAR	LAXMAN PRADHAN	154/2024
46	CMP/ / D-BLAPL/2216/2024	MP RANJISH KUMAR		155/2024
47	BLAPL/520/2024 D-RSA/18/2022	MP JOSHNA GHOSH @ JYOTSNARANI GHOSH	PRAFULLA KUMAR RATH	173/2024
48	RSA/18/2022 D-RSA/6315/2024	MP JAYADHAR ROHIDAS	MANOJ KUMAR PANDA	178/2024
49	RSA/ / D-RSA/166/2019	MP GHANASHYAMA SAHU	MAHESWAR MOHANTY	179/2024
50	RSA/166/2019 D-RSA/168/2019	MP GHANASHYAMA SAHU	MAHESWAR MOHANTY	180/2024
51	RSA/168/2019 D-RSA/552/2023	MP SANJUKTA SWAIN	MANORANJAN MISHRA	181/2024
52	RSA/552/2023 D-RSA/123/2016	MP NRUSINGHA NANDA MAHAPATRA	M/S.NIRANJAN PANDA, MR.S.K.DASH,M/S.P.K.ROUT,T.KHUNTIA,S.K.	182/2024
53	RSA/123/2016 D-RSA/314/2011	MP SAMAKHUNTA LAMPCS	M/S.GAUTAM MUKHERJI	183/2024
54	RSA/314/2011 D-MACA/6284/2024	MP SHAIK ISLAM	PRADEEP KUMAR MISHRA	184/2024
55	MACA/ / D-MACA/6287/2024	MP SAGARIKA SINGH	PRADEEP KUMAR MISHRA	296/2024
56	MACA/ / D-MACA/6287/2024	MP SAGARIKA SINGH	PRADEEP KUMAR MISHRA	297/2024
57	MACA/ / D-MACA/6394/2024	MP JHADU BHOI	SJ.UMESH PRASAD MISHRA	298/2024
	MACA/ /	MP		303/2024

58	D-MACA/6437/2024 MACA/ /	MAGMA HDI GENERAL INSURANCE COMPANY LIMITED MP		304/2024
59	D-MACA/6437/2024 MACA/ /	MAGMA HDI GENERAL INSURANCE COMPANY LIMITED MP		305/2024
60	D-MACA/6439/2024 MACA/ /	MAGMA HDI GENERAL INSURANCE CO.LTD. MP	G.P.DUTTA	306/2024
61	D-ABLAPL/12228/2022 ABLAPL/12228/2022	RAGHUNATH PANGI MP		306/2024
62	D-MACA/6439/2024 MACA/ /	MAGMA HDI GENERAL INSURANCE CO.LTD. MP	G.P.DUTTA	307/2024
63	D-CRLMC/458/2023 CRLMC/458/2023	DR.BADRI NARAYAN RAY MP	BIJAYA KUMAR BEHERA 1	307/2024
64	D-ABLAPL/6474/2023 ABLAPL/6474/2023	AMAR MALLIK MP		307/2024
65	D-MACA/6439/2024 MACA/ /	MAGMA HDI GENERAL INSURANCE CO.LTD. MP	G.P.DUTTA	308/2024
66	D-CRLMC/4408/2024 CRLMC/397/2024	PRATIMA BISOYI@BISHOI MP	BIPLABA P.B. BAHALI	308/2024
67	D-ABLAPL/14530/2023 ABLAPL/14530/2023	ANANTA CHARAN SAHU MP		308/2024
68	D-MACA/6440/2024 MACA/ /	B.M., MAGMA HDI G.I.CO. LTD. MP	G.P.DUTTA	309/2024
69	D-ABLAPL/1636/2024 ABLAPL/488/2024	SAMANTA DIGAL MP	SURYAKANTA DWIBEDI	309/2024
70	D-CRLMC/4409/2024 CRLMC/392/2024	BAPUNI BEHERA MP	TRILOCHAN NANDA	309/2024
71	D-MACA/6439/2024 MACA/ /	MAGMA HDI GENERAL INSURANCE CO.LTD. MP	G.P.DUTTA	310/2024
72	D-ABLAPL/3629/2024 ABLAPL/1461/2024	SUBRAT KUMAR SAHU MP	SURYASNATA MOHAPATRA	310/2024
73	D-CRLMC/2018/2024 CRLMC/215/2024	ASHOK KUMAR DAS MP	ADITI HOTA	310/2024
74	D-MACA/6440/2024 MACA/ /	B.M., MAGMA HDI G.I.CO. LTD. MP	G.P.DUTTA	311/2024
75	D-CRLMC/5560/2023 CRLMC/5560/2023	DR.PRATABIDYA PARIDA MP	SAROJ KUMAR PADHY, ANUP KUMAR PATTNNAIK	311/2024
76	D-ABLAPL/9527/2023 ABLAPL/9527/2023	ASISH KUMAR NAYAK @ AKSHAYA KUMAR NAYAK MP		311/2024
77	D-MACA/6451/2024 MACA/ /	MAGMA HDI GENERAL INSURANCE CO.LTD. MP	G.P.DUTTA	312/2024
78	D-ABLAPL/9108/2023 ABLAPL/9108/2023	HRUSIKESH BEHERA MP		312/2024
79	D-CRLMC/4460/2024 CRLMC/ /	BALARAM TARAI MP	PRATAP CHANDRA MISHRA	312/2024
80	D-CRLMC/4465/2024 CRLMC/ /	TUSHAR MOHANTY MP	PRADEEP KUMAR DAS	313/2024
81	D-ABLAPL/13508/2023 ABLAPL/13508/2023	BASANTA KUMAR NAHAK MP		313/2024
82	D-MACA/6451/2024 MACA/ /	MAGMA HDI GENERAL INSURANCE CO.LTD. MP	G.P.DUTTA	313/2024
83	D-ABLAPL/724/2024 ABLAPL/335/2024	TULASI SAHOO MP		314/2024
84	D-MACA/6466/2024 MACA/ /	BRANCH MANAGER, MAGMA HDI GENERAL INSURANCE COMPANY LTD., ROURKELA MP		314/2024
85	D-CRLMC/4468/2024 CRLMC/ /	BISHNU CHARAN BHUTIA MP	PRIYA RANJAN SINGH	314/2024
86	D-ABLAPL/18699/2019 ABLAPL/18699/2019	BAULA BEHERA MP	PRADEEP KUMAR DAS	315/2024
87	D-CRLMC/4469/2024 CRLMC/ /	BISWAJIT MALLIK MP	DEEPAK KUMAR SAHOO	315/2024
88	D-MACA/6466/2024 MACA/ /	BRANCH MANAGER, MAGMA HDI GENERAL INSURANCE COMPANY LTD., ROURKELA MP		315/2024
89	D-MACA/6478/2024	BRANCH MANAGER, MAGMA HDI GENERAL INSURANCE COMPANY LTD., ROURKELA		

	MACA/ /	MP		316/2024
90	D-ABLAPL/13418/2023 ABLAPL/13418/2023	SURYAMANI LENKA MP		316/2024
91	D-CRLMC/2940/2015 CRLMC/2940/2015	GOPAL PRASAD MOHAPATRA MP		316/2024
92	D-MACA/6478/2024 MACA/ /	BRANCH MANAGER, MAGMA HDI GENERAL INSURANCE COMPANY LTD., ROURKELA MP		317/2024
93	D-CRLMC/4546/2024 CRLMC/ /	MUNA @ MANOJ KUMAR KANDI MP	DURGA PRASANNA MISHRA	317/2024
94	D-ABLAPL/16589/2021 ABLAPL/16589/2021	GAJAPATI ROUTRARY @ GAJAPATI @ PABITRA ROUTARAY @ GANAPATI MP		317/2024
95	D-CRLMC/4550/2024 CRLMC/ /	SHASHANK AGRAWAL MP	PITAMBAR ACHARYA	318/2024
96	D-ABLAPL/264/2024 ABLAPL/295/2024	RAJENDRA BEHERA MP		318/2024
97	D-MACA/212/2011 MACA/212/2011	O.I.CO.LTD MP	KAPILA CHARAN NAYAK	318/2024
98	D-MACA/6491/2024 MACA/ /	BRANCH MANAGER, MAGMA HDI GENERAL INSURANCE COMPANY LTD., ROURKELA MP		319/2024
99	D-CRLMC/5071/2023 CRLMC/5071/2023	JAYANTA BEHERA MP		319/2024
100	D-CRLMC/4563/2024 CRLMC/ /	SANJAY@ SANJAYA KUMAR NAYAK MP	PRAVASH CHANDRA JENA	320/2024
101	D-MACA/6491/2024 MACA/ /	BRANCH MANAGER, MAGMA HDI GENERAL INSURANCE COMPANY LTD., ROURKELA MP		320/2024
102	D-MACA/6505/2024 MACA/ /	MAGMA HDI GENERAL INSURANCE CO.LTD. MP	T.P.DUTTA	321/2024
103	D-MACA/6505/2024 MACA/ /	MAGMA HDI GENERAL INSURANCE CO.LTD. MP	T.P.DUTTA	322/2024
104	D-MACA/6505/2024 MACA/ /	MAGMA HDI GENERAL INSURANCE CO.LTD. MP	T.P.DUTTA	323/2024
105	D-MACA/6505/2024 MACA/ /	MAGMA HDI GENERAL INSURANCE CO.LTD. MP	T.P.DUTTA	324/2024
106	D-CRLA/215/2022 CRLA/215/2022	JADA@SHESADEV NAYAK MP	SAMVIT MOHANTY,SOUBHAGYA LAXMI PATNAIK	334/2024
107	D-CRLA/202/2022 CRLA/202/2022	AJIT KUMAR GIRI MP	BINI MISHRA, (MR.BIJAYA KUMAR BEHERA 1)	335/2024
108	D-CRLA/4429/2024 CRLA/ /	SANJU @ ABHI @ ABRAHAM HARIJAN MP	ARIJEET MISHRA	336/2024
109	D-CRLA/4429/2024 CRLA/ /	SANJU @ ABHI @ ABRAHAM HARIJAN MP	ARIJEET MISHRA	337/2024
110	D-CRLA/275/2019 CRLA/275/2019	SILU @ KALIA BEHERA MP	PRATYUSHA NAIDU	338/2024
111	D-CRLA/4471/2024 CRLA/ /	SUKAN @ SUKADEV PADHI MP	SUBRATA PANDA	339/2024
112	D-CRLA/4471/2024 CRLA/ /	SUKAN @ SUKADEV PADHI MP	SUBRATA PANDA	340/2024
113	D-CRLA/4486/2024 CRLA/ /	AKSHYA BISWAL MP	BYOMOKESH SAHOO	341/2024
114	D-CRLA/4486/2024 CRLA/ /	AKSHYA BISWAL MP	BYOMOKESH SAHOO	342/2024
115	D-CRLA/4536/2024 CRLA/ /	ANANDA CHANDRA SAHU MP	SATYABRATA PANDA	343/2024
116	D-CRLA/4536/2024 CRLA/ /	ANANDA CHANDRA SAHU MP	SATYABRATA PANDA	344/2024
117	D-CRLA/4569/2024 CRLA/ /	JITU NAYAK MP	DIPTI RANJAN SWAIN	345/2024
118	D-CRLA/4569/2024 CRLA/ /	JITU NAYAK MP	DIPTI RANJAN SWAIN	346/2024
119	D-CRLA/4572/2024 CRLA/ /	SAGU SINGH MP	DALIRANI BEHURAY	347/2024
120	D-CRLA/4572/2024 CRLA/ /	SAGU SINGH MP	DALIRANI BEHURAY	348/2024

121	D-CRLA/4572/2024 CRLA/ /	SAGU SINGH MP	DALIRANI BEHURAY	349/2024
122	D-WA/6266/2024 WA/ /	STATE OF ODISHA MP	AJODHYA RANJAN DASH, A.G.A.	537/2024
123	D-WA/6266/2024 WA/ /	STATE OF ODISHA MP	AJODHYA RANJAN DASH, A.G.A.	538/2024
124	D-WA/6266/2024 WA/ /	STATE OF ODISHA MP	AJODHYA RANJAN DASH, A.G.A.	539/2024
125	D-WA/6263/2024 WA/ /	STATE OF ODISHA MP	AJODHYA RANJAN DASH,A.G.A	540/2024
126	D-WA/6263/2024 WA/ /	STATE OF ODISHA MP	AJODHYA RANJAN DASH,A.G.A	541/2024
127	D-WA/6263/2024 WA/ /	STATE OF ODISHA MP	AJODHYA RANJAN DASH,A.G.A	542/2024
128	D-WA/6265/2024 WA/ /	STATE OF ODISHA MP	AJODHYA RANJAN DASH,A.G.A	543/2024
129	D-WA/6265/2024 WA/ /	STATE OF ODISHA MP	AJODHYA RANJAN DASH,A.G.A	544/2024
130	D-WA/6265/2024 WA/ /	STATE OF ODISHA MP	AJODHYA RANJAN DASH,A.G.A	545/2024
131	D-WA/6267/2024 WA/ /	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	546/2024
132	D-WA/6267/2024 WA/ /	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	547/2024
133	D-WA/6267/2024 WA/ /	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	548/2024
134	D-WA/6274/2024 WA/ /	STATE OF ODISHA MP	AJODHYA RANJAN DASH, A.G.A.	549/2024
135	D-WA/6274/2024 WA/ /	STATE OF ODISHA MP	AJODHYA RANJAN DASH, A.G.A.	550/2024
136	D-WA/6274/2024 WA/ /	STATE OF ODISHA MP	AJODHYA RANJAN DASH, A.G.A.	551/2024
137	D-WA/6278/2024 WA/ /	STATE OF ODISHA MP	PUSHPARAJ BHARADWAJ,A.S.C	552/2024
138	D-WA/6278/2024 WA/ /	STATE OF ODISHA MP	PUSHPARAJ BHARADWAJ,A.S.C	553/2024
139	D-WA/6278/2024 WA/ /	STATE OF ODISHA MP	PUSHPARAJ BHARADWAJ,A.S.C	554/2024
140	D-WA/6283/2024 WA/ /	THE COMMNR OF LAND RECORDS AND SETTLEMENTS,ODISHA MP	AJODHYA RANJAN DASH, A.G.A.	555/2024
141	D-WA/6283/2024 WA/ /	THE COMMNR OF LAND RECORDS AND SETTLEMENTS,ODISHA MP	AJODHYA RANJAN DASH, A.G.A.	556/2024
142	D-WA/6283/2024 WA/ /	THE COMMNR OF LAND RECORDS AND SETTLEMENTS,ODISHA MP	AJODHYA RANJAN DASH, A.G.A.	557/2024
143	D-WA/1699/2023 WA/1699/2023	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.,	558/2024
144	D-WA/1699/2023 WA/1699/2023	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	559/2024
145	D-WA/1699/2023 WA/1699/2023	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	560/2024
146	D-WA/1699/2023 WA/1699/2023	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	561/2024
147	D-WA/6349/2024 WA/ /	SABITRI DEHERI MP	SATYA RANJAN ACHARYA	562/2024
148	D-WA/6349/2024 WA/ /	SABITRI DEHERI MP	SATYA RANJAN ACHARYA	563/2024
149	D-WA/6445/2024 WA/ /	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	564/2024
150	D-WA/6445/2024 WA/ /	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	565/2024
151	D-WA/6488/2024 WA/ /	STATE OF ODISHA MP	SANGRAM KESARI JENA,A.G.A	566/2024
152	D-WA/6488/2024	STATE OF ODISHA	SANGRAM KESARI JENA,A.G.A	

	WA/ /	MP		567/2024
153	D-WA/6515/2024	DIBAKAR SAHU	ASHWINI KUMAR DAS	
	WA/ /	MP		568/2024
154	D-WA/6516/2024	TARINI PRASAD MOHAPATRA	BIBEKANANDA BHUYAN	
	WA/ /	MP		569/2024
155	D-WP(C)/6271/2024	RITA PRIYADARSINI MOHANTY	SRINIVAS MOHANTY	
	WP(C)/ /	MP		2241/2024
156	D-WP(C)/13391/2023	BIBHUTI BHUSAN MOHARANA	MANMAYA KUMAR DASH	
	WP(C)/13391/2023	MP		2242/2024
157	D-WP(C)/13391/2023	BIBHUTI BHUSAN MOHARANA	MANMAYA KUMAR DASH	
	WP(C)/13391/2023	MP		2243/2024
158	D-WP(C)/13391/2023	BIBHUTI BHUSAN MOHARANA	MANMAYA KUMAR DASH	
	WP(C)/13391/2023	MP		2244/2024
159	D-WP(C)/11231/2023	RAJA ARDHENDU SEKHAR MOHANTY	DEVASHIS PANDA	
	WP(C)/11231/2023	MP		2245/2024
160	D-WP(C)/13686/2023	MADHUSUDAN NAYAK	PRASANTA KUMAR NANDA	
	WP(C)/13686/2023	MP		2246/2024
161	D-WP(C)/6285/2024	SANTOSH KUMAR PANDA	GYANA RANJAN SETHI	
	WP(C)/3253/2024	MP		2247/2024
162	D-WP(C)/6286/2024	PRATAP CHANDRA MOHAPATRA	SATYAJIT MOHAPATRA	
	WP(C)/ /	MP		2248/2024
163	D-WP(C)/6288/2024	BIMALENDU PRADHAN	MOHIT AGARWAL	
	WP(C)/ /	MP		2250/2024
164	D-WP(C)/6290/2024	SWAYAM SADASIBA CONSTRUCTIONS PVT. L	MESESH CHANDRAN MOHANTY	
	WP(C)/ /	MP		2251/2024
165	D-WP(C)/36068/2023	ANJALI CHHOTRAY	SEKH ZAKIR HUSSAIN	
	WP(C)/36068/2023	MP		2252/2024
166	D-WP(C)/33480/2022	KIRAN KUMAR BALABANTARAY	HRUDANANDA MOHAPATRA	
	WP(C)/33480/2022	MP		2253/2024
167	D-WP(C)/6303/2024	LAXMI SAHOO	PRASANTA KUMAR PANDA	
	WP(C)/ /	MP		2254/2024
168	D-WP(C)/6307/2024	NAMRATA BEHERA	SUKANTA KUMAR MISHRA	
	WP(C)/3219/2024	MP		2255/2024
169	D-WP(C)/6308/2024	TRILOCHAN ROHIDAS	LUCKY MOHANTY	
	WP(C)/ /	MP		2256/2024
170	D-WP(C)/6320/2024	BHAKTISUDHA ROUT	PAMI RATH	
	WP(C)/ /	MP		2257/2024
171	D-WP(C)/6321/2024	SASMITA MUDULI	NIRANJAN SINGH (1)	
	WP(C)/ /	MP		2258/2024
172	D-WP(C)/6323/2024	SABITA KUMARI MOHAPATRA	SATRUGHNA DASH (A)	
	WP(C)/ /	MP		2259/2024
173	D-WP(C)/6324/2024	MAHENDRA SWAIN@MAHENDRA KUMAR	SIDDHANT DWIBEDI	
	WP(C)/ /	MP		2260/2024
174	D-WP(C)/6329/2024	AVIRUP SAHOO	M. BALAKRISHNA RAO	
	WP(C)/ /	MP		2261/2024
175	D-WP(C)/6334/2024	UDHABANANDA BARIK	PRASANTA KUMAR MISHRA	
	WP(C)/ /	MP		2262/2024
176	D-WP(C)/6082/2024	M/S KUNAL STRUCTURE(I)PVT. LTD., DHE	SUNNY MISHRA	
	WP(C)/ /	MP		2263/2024
177	D-WP(C)/6340/2024	SWARNALATA DEI	AVIJIT PATNAIK	
	WP(C)/ /	MP		2264/2024
178	D-WP(C)/6340/2024	SWARNALATA DEI	AVIJIT PATNAIK	
	WP(C)/ /	MP		2265/2024
179	D-WP(C)/6344/2024	UMAKANTA ROUT	HARIHAR PANIGRAHI	
	WP(C)/ /	MP		2266/2024
180	D-WP(C)/6350/2024	SUSANT KUMAR BEHERA	BHABANI SANKAR TRIPATHY (1)	
	WP(C)/3245/2024	MP		2267/2024
181	D-WP(C)/6352/2024	JITENDRIYA MAGAR	SUNIL KUMAR PANDA	
	WP(C)/3228/2024	MP		2268/2024
182	D-WP(C)/6358/2024	SUSHREE SANGITA KHATUA	MANOJ VERMA	
	WP(C)/ /	MP		2269/2024
183	D-WP(C)/6360/2024	BIJAYA KUMAR MAHARANA	SARBESWAR BEHERA	
	WP(C)/ /	MP		2270/2024

184	D-WP(C)/2215/2024 WP(C)/2130/2024	DR. ANUP PATTANAİK MP		2271/2024
185	D-WP(C)/25137/2022 WP(C)/25137/2022	P.KUMAR MP	M/S. PAMI RATH, J.MOHANTY,S.GUMAN SINGH,B.THAKUR,S.MOHAN	2272/2024
186	D-WP(C)/6365/2024 WP(C)/ /	M/S. KIRAN MOTORS, NABARANGPUR MP	ADHIRAJ MOHANTY	2273/2024
187	D-WP(C)/25173/2022 WP(C)/25173/2022	SANJIT KUMAR DEO MP		2274/2024
188	D-WP(C)/13203/2020 WP(C)/13203/2020	KEDARNATH SARANGI MP	AMIYA KUMAR MOHANTY(A)	2275/2024
189	D-WP(C)/34418/2021 WP(C)/34418/2021	LAMBODAR MISHRA MP	AMIYA KUMAR MOHANTY A	2276/2024
190	D-WP(C)/10480/2023 WP(C)/10480/2023	MANMOHAN SWAIN MP	AMIYA KUMAR MOHANTY	2277/2024
191	D-WP(C)/6371/2024 WP(C)/3251/2024	ASHOK KUMAR KHUNTIA MP	RABI NARAYAN BEHERA	2278/2024
192	D-WP(C)/32036/2023 WP(C)/32036/2023	M/S. SHREE JYOTI EDUCATION AND MANAGEMENT TRUST WORLD MP		2279/2024
193	D-WP(C)/6390/2024 WP(C)/ /	LAXMI NARAYAN JAIN MP	SUKANTA KUMAR DALAI	2280/2024
194	D-WP(C)/4519/2024 WP(C)/2185/2024	N. MOHAN REDDY MP		2281/2024
195	D-WP(C)/6393/2024 WP(C)/ /	LAXMI NARAYAN JAIN MP	SUKANTA KUMAR DALAI	2282/2024
196	D-WP(C)/6397/2024 WP(C)/ /	SANJAY KUMAR MALLICK MP	BRAJA MOHAN SARANGI	2283/2024
197	D-WP(C)/23600/2021 WP(C)/23600/2021	KAMAL LOCHAN JENA MP	DAYANANDA MOHAPATRA	2284/2024
198	D-WP(C)/30832/2023 WP(C)/30832/2023	DURYODHAN MAHANTA MP		2285/2024
199	D-WP(C)/36408/2020 WP(C)/36408/2020	NIROD BARAN LAHA MP	AVIJIT PAL	2286/2024
200	D-WP(C)/6405/2024 WP(C)/ /	SUSANTA NAYAK MP	AJIT KUMAR MOHANTY	2287/2024
201	D-WP(C)/6409/2024 WP(C)/ /	DR. MANORANJAN MALLIK MP	ANJAN KUMAR BISWAL	2288/2024
202	D-WP(C)/698/2022 WP(C)/698/2022	NAROTTAM PRADHAN MP		2289/2024
203	D-WP(C)/6411/2024 WP(C)/ /	SANATAN MALLICK MP	ARJUNA CHARAN BEHERA	2290/2024
204	D-WP(C)/40474/2023 WP(C)/40474/2023	SABITA MAHAPATRA MP	SIDHARTH PRASAD DAS	2291/2024
205	D-WP(C)/38936/2023 WP(C)/38936/2023	MONALISA SAHOO MP		2292/2024
206	D-WP(C)/5429/2018 WP(C)/5429/2018	SATYABADI SAHOO MP	M/S.AGASTI KANUNGO	2293/2024
207	D-WP(C)/6423/2024 WP(C)/ /	BAINA DHAL MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA	2294/2024
208	D-WP(C)/6429/2024 WP(C)/ /	M/S MAHAVEER FABRICATION, KENDRA MP	ANUBASH CHANDRA SAHOO	2295/2024
209	D-WP(C)/6441/2024 WP(C)/ /	BHUDHARAM MUNDA MP	SATYAM DAS PATTANAİK	2296/2024
210	D-WP(C)/6443/2024 WP(C)/ /	DEBENDRA KUMAR BEHERA MP	DILLIP KUMAR MOHAPATRA	2297/2024
211	D-WP(C)/6454/2024 WP(C)/ /	GURUBARI HANSU MP	BEDA PRAKASH PANDA	2298/2024
212	D-WP(C)/6456/2024 WP(C)/ /	SANJITA SHUKLA MP	SUSANTA KUMAR MISHRA	2299/2024
213	D-WP(C)/6462/2024 WP(C)/ /	PRIYARANJAN MISHRA MP	HRUDANANDA MOHAPATRA	2300/2024
214	D-WP(C)/6460/2024 WP(C)/ /	PURNIMA PRIYADARSHINI MP	SASWATI MOHAPATRA	2301/2024
215	D-WP(C)/6463/2024	AKSHYA KUMAR NANDA	BANSHIDHAR SATAPATHY	

	WP(C)/ /	MP		2302/2024
216	D-WP(C)/6468/2024 WP(C)/ /	JAYAKRUSHNA BEHERA MP	MANOJ KUMAR MOHANTY (2)	2303/2024
217	D-WP(C)/6470/2024 WP(C)/ /	NIRMAL SATAPATHY MP	RAJIB RATH	2304/2024
218	D-WP(C)/6429/2024 WP(C)/ /	M/S MAHAVEER FABRICATION, KENDRA MP	PRAVASH CHANDRA SAHOO	2305/2024
219	D-WP(C)/6476/2024 WP(C)/ /	BARUN KUMAR MAJHI MP	RUDRA NARAYAN PARIJA	2306/2024
220	D-WP(C)/6484/2024 WP(C)/ /	SASHIKANTA JENA MP	TUSHAR KANTA NAYAK	2307/2024
221	D-WP(C)/6486/2024 WP(C)/ /	SANKARSAN JENA MP	AJAYA KUMAR MOHARANA	2308/2024
222	D-WP(C)/6489/2024 WP(C)/3261/2024	RABINDRA JENA MP	MANOJ KUMAR PATI	2309/2024
223	D-WP(C)/6487/2024 WP(C)/ /	NANDAKISHORE BADAIK MP	TUSHAR KUMAR MISHRA	2309/2024
224	D-WP(C)/42517/2023 WP(C)/42517/2023	SUPERINTENDING ENGINEER, RENGALI MP	COOPERATIVE BANK, RENGALI DIVISION	2310/2024
225	D-WP(C)/156/2018 WP(C)/156/2018	SANATAN BARIK MP	M/S. AMIT PR. BOSE	2311/2024
226	D-WP(C)/6495/2024 WP(C)/ /	THE NATIONAL BANK FOR AGRICULTURE MP	BRANCH, PRASAD DEVELOPMENT (NABARD), BBSR	2312/2024
227	D-WP(C)/6497/2024 WP(C)/ /	M/S RAMESWAR AGRO FOODS, BALASORE MP	SOUMYA RANJAN MOHANTY	2313/2024
228	D-WP(C)/6496/2024 WP(C)/ /	M/S RAHUL KHANDELWAL, KHURDA MP	MADHAB LAL AGRAWAL	2314/2024
229	D-WP(C)/13249/2022 WP(C)/13249/2022	NIRANJAN BEHERA MP	SHASHI BHUSAN JENA	2315/2024
230	D-WP(C)/13522/2019 WP(C)/13522/2019	STATE OF ODISHA MP	SR. STANDING COUNSEL S AND ME	2316/2024
231	D-WP(C)/33892/2022 WP(C)/33892/2022	BHAGIRATHI JENA MP	PRAVASH CHANDRA JENA	2317/2024
232	D-WP(C)/6499/2024 WP(C)/ /	NILACHAL SARASWATA SANGHA, PURI MP	NIROD KUMAR SAHU	2318/2024
233	D-WP(C)/3006/2018 WP(C)/3006/2018	JASHOBANTI SAHU MP	M/S.	2319/2024
234	D-WP(C)/6500/2024 WP(C)/ /	RAJA KISHORE CHOUDHURY MP	TANMAY MISHRA	2320/2024
235	D-WP(C)/40054/2023 WP(C)/40054/2023	RAKESH RANJAN SETHI MP		2321/2024
236	D-WP(C)/6506/2024 WP(C)/ /	M/S. REDTECH SOLUTIONS INDIA PVT. LTD. MP	DIANU KUMAR PATI	2322/2024
237	D-WP(C)/6509/2024 WP(C)/ /	ANANDA BUDEK MP	LAXMINARAYAN PATEL	2323/2024
238	D-WP(C)/6510/2024 WP(C)/ /	LAJPAT RAI MAKKAR MP	TUSHAR KANTI SATAPATHY	2324/2024
239	D-WP(C)/6511/2024 WP(C)/ /	ORES ISPAT PVT. LTD., SUNDARGARH MP	ARYA TRIPATHY	2325/2024
240	D-WP(C)/6512/2024 WP(C)/ /	NIRMAL KUMAR MEHER MP	LAXMINARAYAN PATEL	2326/2024
241	D-WP(C)/6513/2024 WP(C)/ /	CHITTARANJAN GIRI MP	LAXMINARAYAN PATEL	2327/2024
242	D-WP(C)/6514/2024 WP(C)/ /	GAJANAN MISHRA MP	LAXMINARAYAN PATEL	2328/2024